



Regional Office
Rajasthan Pollution Control Board
SPL-2, RIICO Industrial Area,
Phase 5th, Madanganj, Kishangarh.

To,
**The Registrar,
National Green Tribunal,
Central Zone Bench,
Bhopal.**

Sub:- Joint Inspection Report of the Committee.

Ref:- Hon'ble NGT order dated 19.08.2021 in O.A. application No. 63/2021.

Sir,

With due respect, it is our honour to submit joint inspection report of the Committee constituted by Hon'ble NGT in the matter of 63/2021, Surendra Singh Shekhawat V/s State of Rajasthan & Others. The Joint inspection was carried out on dated 22.09.2021 by the following members:-

1. Sh Mahesh Dutt Purohit, Sc-C, MoEFCC, IRO, Jaipur (Raj.)
2. Sh Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal (M.P.)
3. Sh Vikram Kesharee Pradhan, IFS, Member Secretary, State Wetland Authority Rajasthan, Jaipur (Raj.)
4. Sh Deepak Tanwar, EE, Regional Officer, RSPCB, Kishangarh (Nodal Officer),

Attached herewith is the Joint inspection report (09 Pages) and Annexures (10 Nos).

Thanking You.

Yours Sincerely,

Deepak Tanwar

Deepak Tanwar
EE & Regional Officer,
RSPCB, Kishangarh
[Nodal Officer]

Joint Inspection Report of the Committee

Submitted in Reference to
Honourable National Green Tribunal (NGT), Central Bench,
Bhopal order dated 19-08-2021 in the Matter of
Original Application No. 63/2021 (CZ)
Surendra Singh Shekhawat
Versus
State of Rajasthan & Others

Member of the committee

1. Sh Mahesh Dutt Purohit, Sc-C, MoEFCC, IRO, Jaipur (Raj.)
2. Sh Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal (M.P.)
3. Sh Vikram Kesharee Pradhan, IFS, Member Secretary, State Wetland Authority Rajasthan, Jaipur (Raj.)
4. Sh Deepak Tanwar, EE, Regional Officer, RSPCB, Kishangarh (Nodal Officer)

Joint Inspection Report of the Committee

In compliance of the Hon'ble National Green Tribunal (NGT) Central Bench, Bhopal order dated 19.08.2021, in the matter of original application No. 63/2021 (CZ), Surendra Singh Shekhawat versus State of Rajasthan and others, the committee of following 04 members visited the site i.e. Anasagar lake, Ajmer on 22.09.2021 to record the factual situation and actions required to be taken:

1. Sh Mahesh Dutt Purohit, Sc-C, MoEFCC, IRO, Jaipur (Raj.)
2. Sh Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal (M.P.)
3. Sh Vikram Kesharee Pradhan, IFS, Member Secretary, State Wetland Authority Rajasthan, Jaipur
4. Sh Deepak Tanwar, EE, Regional Officer, RSPCB, Kishangarh (Nodal Officer)

As per the order of Hon'ble NGT the committee verified the factual status on these following issues: -

1. Construction of concretised pathways after filling up the submerged area of wetland.
2. Dumping of construction material within the submergence area and in the high flood line of the wetland and in the zone of influence.
3. Dumping of soil and other earth material for filling up and reclaiming the wetland.
4. Construction of Wonder Park after reclaiming the wetland area in front of Maheshwari Public School, Vaishali Nagar, Ajmer.

About Anasagar Lake

As per historical evidence, Anasagar Lake is a **man-made** lake which was constructed by King Annaraj in year 1135-1150. As per the information submitted by Executive Engineer, Water Resources Department, Division-II, Ajmer vide letter dated 24.9.2021 (**Copy of the letter is enclosed as Annexure-I**); the hydraulic details of Anasagar lake is as below:

- The catchment area of lake is - 70.55 Sq km (7055 Hectares)
- Area of lake at full tank level is - 2.96 Sq Km (296 Hectares)
- Capacity to hold water is - 247.64 Mcft
- Full tank level is - 13 feet

Status of Anasagar as a Wetland

As per the provision of rule 3 of Wetlands (Conservation and Management) Rules, 2017 Anasagar Lake is not a Wetland. It is neither a wetland designated by the Government of India under the provisions of the Convention on Wetlands (Ramsar Convention) nor a notified wetland under Wetlands (Conservation and Management) Rules, 2017.

Declaration of boundary of Anasagar Lake

In exercise of the powers conferred by Section 4 of the Rajasthan Lake (Protection and Development) Authority Act 2015 (Act No. 5 of 2015), the Rajasthan State government on the recommendation of Rajasthan Lakes Development Authority has declared and specified lake area along with the boundaries of Anasagar lake and geographical area around it as protected area situated in revenue villages Thok, Teliyan and Kotda of Tehsil Ajmer, District Ajmer vide Government of Rajasthan, Local Self Government Department notification No. F.8 (Ga) (8) Rules / DLB / 2017 / 334 dated 30.10.2017 **(Copy of the Notification is enclosed as Annexure-II)**. The area included in Lake and declared as protected area in village Thok & Kotda is 2054.88:16:16 (Bigha: Biswa: Biswansi) or 332.63 Hectares where 1 bigha equals to 1617 m² or 20 Biswa or 400 Biswansi.

Prohibited & restricted activities

In exercise of the powers conferred by section-5 of the Rajasthan Lakes (Protection and Development) Authority Act 2015 (Act No. 5 of 2015), the State Government has specified activities for protection and development of the Anasagar Lake situated in revenue village Thok Teliyan and Kotra of Tehsil Ajmer, District Ajmer: -

- (a) Activities that shall be prohibited in the geographical boundaries of the Anasagar Lake and its protected area.
- (b) Activities that may be carried out **in the boundaries** of the Anasagar Lake and its protected area after obtaining permission from the Rajasthan Lake Development Authority vide Government of Rajasthan, Local Self Government Development Notification No. F8(Ga) (8) Rules/DLB/2017/310 dated 30.10.2017 (Copy of the notification is enclosed as **Annexure-III**)

Construction of Promenades on Anasagar Lake

As per the Notification dated 30.10.2017 vide point (b) (xvi) "Construction of promenades for conserving boundaries of the lake" is an activity that may be carried out in the boundaries of the Anasagar Lake and its protected area after obtaining permission from the Rajasthan Lake Development Authority.

Permission of Rajasthan Lake Development Authority:

State Lake Conservation Authority and Local Self Government Department on recommendations of District Level Lake Conservation and development committee as per decision taken in meeting held on 03.03.2021 (**Annexure-IV**) has granted ex-facto permission vide meeting minutes No. प.1(झील)डीएलबी/21@1835&1852 dated 13.09.2021 (**Annexure-V**) to carry out following works including construction of pathway: -

- i. Development of Bird Park at Sagar Vihar Area Anasagar, Ajmer.
- ii. Strengthening of Bund at Anasagar Lake, Ajmer.
- iii. Supply Operation and Maintenance of Floater Boat for De-Weeding in Anasagar Lake with Cleaning Mechanism for thrash.
- iv. Designing, Providing, fixing commissioning and testing of floating bridge at Bandi River near STP Anasagar Ajmer.
- v. Renovation & Beautification of Sagar Vihar Paal, Ajmer.
- vi. Construction of Pathway around Anasagar from Sagar Vihar Paal (Near Vaishali Nagar Petrol Pump) to Regional College Pathway, Ajmer.
- vii. Construction of pathway around Anasagar from Shiv Mandir to Sagar Vihar Pal, Ajmer.
- viii. Development of pathway around Anasagar from Old Vishram Sthali to Rishi Udhyan.
- ix. Installation of Musical Fountain and Interactive Fountain in different Locations, Ajmer.

The progress made so far is as tabulated below:

| S.No. | Project Name | Start Date | Stipulated date of completion/ Actual date of completion | Status | Brief Description of Work |
|-------|---|------------|---|----------------|--|
| 1 | Development of Bird Park at Sagar Vihar area Anasagar, Ajmer (RAJ-AJM- 154) | 30.10.19 | 31.01.21 | Work Completed | Nagar Nigam wet land in Sagar Vihar has been developed in to bird park for migratory birds by constructing boundary wall, fencing and mounds. Sagar Vihar Pal serves as a viewing gallery. |
| 2 | Strengthening of Bund at Anasagar Lake, Ajmer (RAJ-AJM-009) | 22.12.17 | 29.02.20 | Work Completed | Pathway for pedestrian has been developed at FTL from STP to Vishramsthal in 1300 m length. |
| 3 | Supply Operation and Maintenance of Floater Boat for de-weeding in Anasagar Lake with Cleaning Mechanism for thrash (RAJ-AJM-099) | 27.11.17 | 28.03.18 | Work Completed | Floater boat has been procured and handed over to Ajmer Municipal corporation for De-Weeding and cleaning of Anasagar Lake. |
| 4 | Designing, providing, fixing, commissioning and testing of floating bridge at Bandi River near STP Anasagar Ajmer. (RAJ-AJM- | 25.09.18 | 24.01.19 | Work Completed | Floating bridge has been provided on Bandi river at Pathway for free and unobstructed flow of water. |

| | | | | | |
|---|--|----------|----------|----------------|---|
| | 102) | | | | |
| 5 | Renovation & Beautification of Sagar Vihar Paal, Ajmer (RAJ-AJM-143) | 22.01.20 | 31.05.21 | Work Completed | Sagar Vihar Pal was constructed by Water Resources Department in year 1984. Pathway was developed under CSR. Renovation and beatification of Sagar Vihar Pal has been done. Pathway in approx. 200 m has been constructed. Sump and pumps have been provided to pump out water from low lying area. Also parking and public convenience have been provided. |
| 6 | Construction of Pathway around Anasagar from Sagar Vihar Paal (Near Vaishali Nagar Petrol Pump) to Regional College Pathway, Ajmer (RAJ-AJM-176) | 18.12.20 | 17.12.21 | WIP | Work of construction of Pathway at FTL along periphery of Anasagar lake from Sagar Vihar Pal to Regional college in approx. 2332 m length is in progress. 17 Nos. cross drainage have been provided for unobstructed flow of water into lake. |
| 7 | Construction Of pathway around Anasagar from near Shiv Mandir to Sagar Vihar Pal, Ajmer (RAJ-AJM-174) | 21.11.20 | 19.11.21 | WIP | Work of construction of Pathway at FTL along periphery of Anasagar lake from Shiv Mandir to Sagar Vihar Pal in approx. 960 m length is in progress. 5 Nos. cross drainage works have been provided for unobstructed flow of water into lake. |
| 8 | Development of pathway around Anasagar from Old Vishram Sthali to Rishi Udyan (RAJ-AJM-187) | 04.01.21 | 03.04.22 | WIP | Work of construction of Pathway at FTL along periphery of Anasagar lake from Old Vishram Sthali to Rishi Udyan in approx. 1834 m length is in progress. Sufficient Nos. of cross drainage works will be provided for unobstructed flow of water into lake. |
| 9 | Installation of Musical Fountain and Interactive Fountain in different Locations, Ajmer (RAJ-AJM-161) | 20.11.20 | 15.08.21 | WIP | Musical Fountain at three locations, Old Chaupati (floating), Regional college (floating) and Vishram Sthali park have been installed for recreation and attraction of tourist and for increasing beauty of the lake. |

Total length of circumference of Anasagar lake at Full Tank Level (FTL) is approximately 10363 m out of which pathway in approximately 4000 m already exist and balance length is taken up under Ajmer Smart City Mission as following (**Annexure-VI**):-

- i. Pathway from Anasagar STP to Vishram Sthali in approx. 1300 m has been completed.
- ii. Pathway from Shiv Mandir to Sagar Vihar Pal in approx. 960 m length is in progress.
- iii. Pathway from Sagar Vihar Pal to Regional college in approx. 2300 m length is in progress.
- iv. Pathway from Vishram Sthali to Rishi Udhyan is approx. 1800 m length is in progress.

Field Observations:-

1. As per the Notification dated 30.10.2017, the area included in Lake and declared as protected in village Thok and Kotda is 2054.88:16:16 (Bigha: Biswa: Biswansi) i.e. 332.63 Hectares. Area of the lake after construction of pathway shall be about 311.17 Hectares. Majorly, the pathway is constructed on the defined boundary of the lake, however the difference in the area declared in

comparison to the area under peripheral pathway is due to the following reasons (**Annexure-VI**):

| S.No. | Location | Area (in Ha) | Reasons for Deviation |
|--------------|-----------------|-------------------------|--|
| 1. | Location-1 | 0.09 | Due to Hon'ble High Court stay on Khasra No. 2067, Thok Teliyan in SB Civil Writ Petition No. 16272/2016. |
| 2. | Location-2 | 3.18 | Due to Hon'ble High Court stay on Khasra No. 326 and 327 in SB Civil Writ Petition No. 7480/2011 Govind Dyma V/s State of Rajasthan and Others. Due to Hon'ble High Court stay on Khasra No. 507 in SB CW Petition No. 1005/2021 Mukesh V/S State of Rajasthan and Others. |
| 3. | Location-3 | 3.87 | Due to Hon'ble High Court stay on Khasra No. 227 and 228 in SB Civil Writ Petition No. 16260/16 Jitendra Singh & Others V/s State of Rajasthan and Others. Due to Hon'ble High Court stay on Khasra No. 235, 236 & 240 in SB CW 15638/2011 Laxman Singh and Others V/S State of Rajasthan and Others. Due to Hon'ble High Court stay on Khasra No. 230,233 & 238 in SB Civil Writ Petition No. 11708/2011 Prabhu Dayal Vijay V/s State of Rajasthan and Others. Due to Hon'ble High Court stay on Khasra No. 245, 246, 247, 248 in SB CW 16095/2011 Sohanlal Kumawat V/s State of Rajasthan and Others. |
| 4. | Location-4 | 9.11 | Establishment of Colonies viz. Mahaveer Colony and Arihant Colony during the period from 1973-75 and due to Hon'ble High Court stay on Khasra No. 1076 in SB Civil Writ Petition No. 14667/2014 Kesar Bal and Others V/s State of Rajasthan and Others. |
| 5. | Location-5 | 4.60 | Establishment of 13 MLD Sewerage Treatment Plant during the period from 2013 -2015. |
| 6. | Location-6 | 0.6100 | Construction of Pathways at FTL level. |
| Total | | 21.46 | |

- It was observed that the decrease in the area due to construction of Pathways (Location-06) is only 0.6100 Hectares whereas area of about 08.51 Hectares has been increased after construction of Pathways from A1-A6 (**Annexure-IX**).
 - Most of the reduction of area (20.85 Hectares) has happened due to stays in various High Court Writs (Location 1- 4), establishment of old colonies (Location 4) and construction of STP (Location-05) prior to notification by Rajasthan Lake Development Authority vide Government of Rajasthan, Local Self Government Development Notification No. F8(Ga) (8) Rules/DLB/2017/310 dated 30.10.2017.
 - It is pertinent to mention that the work of construction of pathways around Anasagar Lake is in coherence with the powers conferred by section-5 of the Rajasthan Lakes (Protection and Development) Authority Act 2015 (Act No. 5 of 2015) to the State Government which has specified activities for protection and development of the Anasagar Lake.
2. During site inspection it was found that, on the peripheral pathway sufficient numbers of cross drainage structures have been provided for unhindered flow of water. Hence there is no obstruction to flow of water. The details of cross drainage structures are as below (**Annexure-VI**):-

| Name of the Stretch | Length of the Stretch (in Meter) | No. of Cross drainage structures provided |
|-------------------------------------|----------------------------------|---|
| Shiv Mandir to Sagar Vihar Pal | 960 | 05 |
| Sagar Vihar Pal to Regional College | 2300 | 17 |
| Anasagar STP to Vishram Sthali | 1300 | One Floating bridge |

3. Pathway is constructed majorly at periphery of lake at FTL. Construction procedure is being explained by a schematic diagram (**Annexure -VIII**). At first good earth is being dumped at periphery of lake and then foundation excavation is done. The excavated earth is also stacked towards lake to hold water; a temporary track is formed towards Lake for movement of man and machinery. A RCC wall is constructed towards lake. A masonry wall is constructed parallel to RCC retaining wall. The width of pathway including thickness of both walls is 4.5 m. After construction of both the walls, the good

earth used for forming temporary track is lifted and filled inside both the walls and extra earth and silt is also removed from lake side so that water touches the RCC wall. The good earth filled inside both the walls is compacted and then stone flooring is done.

During site visit, it was observed that the pathway construction work was carried out as per the planned construction procedure. No dumping of construction and demolition waste/other earth material was found.

4. Seven wonder park is being constructed on Khasra No. 288, 289, 290, 291 and 292 of Thok Teliyan, Tehsil Ajmer of Ajmer Development Authority for promotion of tourism. The land where Seven Wonder Park is being developed is well outside the protected area of lake as shown in attached map (**Annexure-IX**).
5. During site visit it was observed that Sagar Vihar bird park has been developed which has become a good destination for migratory birds. By doing this work around 2.65 Hectares of Government land has been protected from encroachments and the area has been naturally developed as birds friendly site.

Photographs taken during the field visit are enclosed as **Annexure-X**.

Conclusion

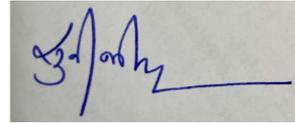
1. Anasagar Lake is not a Notified Wetland under Wetlands (Conservation and Management) Rules, 2017 or Ramsar Convention, hence violation of Wetland Rules is ruled out.
2. The construction of concretized pathway around Anasagar Lake has not been done after filling up the submerged area of wetland.
3. During the visit as such no violation of any of the provision of Rajasthan Lakes (Protection and Development) Authority Act, 2015 was found; while doing construction works, permission of Rajasthan Lake Development Authority has been sought as per rule.
4. No dumping of the construction materials within the submergence area and in the high flood line of the wetland and in the zone of influence was found.
5. No dumping of soil and other earth material for filling up and reclaiming the wetland was found. Rather after construction of

pathways the silt from the Lake bed has been removed which will increase the water holding capacity.

6. Wonder Park is being developed outside protected area of Lake. So the issue raised by the applicant about construction of Wonder Park after reclaiming the wetland area in front of Maheshwari Public School, Vaishali Nagar, Ajmer is factually incorrect.



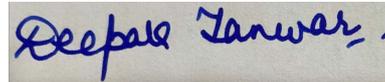
(Mahesh Dutt Purohit)
Scientist-C
MoEFCC, IRO, Jaipur



(Sunil Kumar Meena)
Scientist-D
CPCB, RD, Bhopal



(Vikram Kesharee Pradhan, IFS)
State Wetland Authority
Jaipur (Raj.)



(Deepak Tanwar)
Regional Officer, RSPCB,
Kishangarh (Nodal Officer)

कार्यालय अधिशाषी अभियन्ता, जल संसाधन खण्ड-II, अजमेर

क्रमांक :

अधिशाषी अभियन्ता,
अजमेर स्मार्ट सिटी,
अजमेर

1770
24.9.21

दिनांक :

विषय :- Regarding providing hydraulic details for Anasagar Lake.

प्रसंग:- आपका कार्यालय ई-मेल 24.09.2021 के क्रम में।

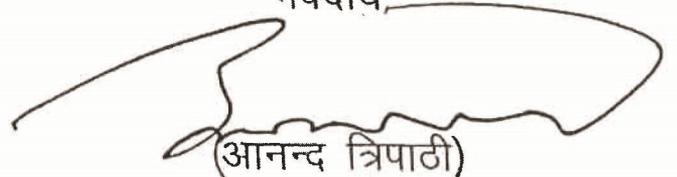
महोदय,

उपरोक्त विषयान्तर्गत एवं प्रासंगिक पत्र के संदर्भ में निवेदन है कि आपके द्वारा चाही गई आनासागर लेक की सूचना निम्नानुसार है :-

| | | |
|---|----|-------------|
| 01. Catchment Area | :- | 70.55 Sqkm |
| 02. Capacity of Lake at Full tank Level | :- | 247.64 Mcft |
| 03. Full tank Level | :- | 13'-0" |
| 04. Area of Lake at Full tank level | :- | 2.96 Sqkm |

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रस्तुत है।

भवदीय,



(आनन्द त्रिपाठी)

अधिशाषी अभियन्ता

जल संसाधन खण्ड द्वितीय अजमेर

GOVERNMENT OF RAJASTHAN
LOCAL SELF GOVERNMENT DEPARTMENT

NO. F.S(Ga)(3)Rules/DI-B/2017/334

2017-10-10

NOTIFICATION

In exercise of the powers conferred by section 4 of the Rajasthan Lakes (Protection and Development) Authority Act, 2015 (Act No. 5 of 2015), the State Government on the recommendation of the Rajasthan Lakes Development Authority, hereby declares and specifies the area along with the boundaries of Arasaga Lake a geographical area around a protected area situated in revenue villages Thok Tehyan and Kotda of Tehsil Ajmer, District Ajmer:-

Boundaries of Lake and Protected area

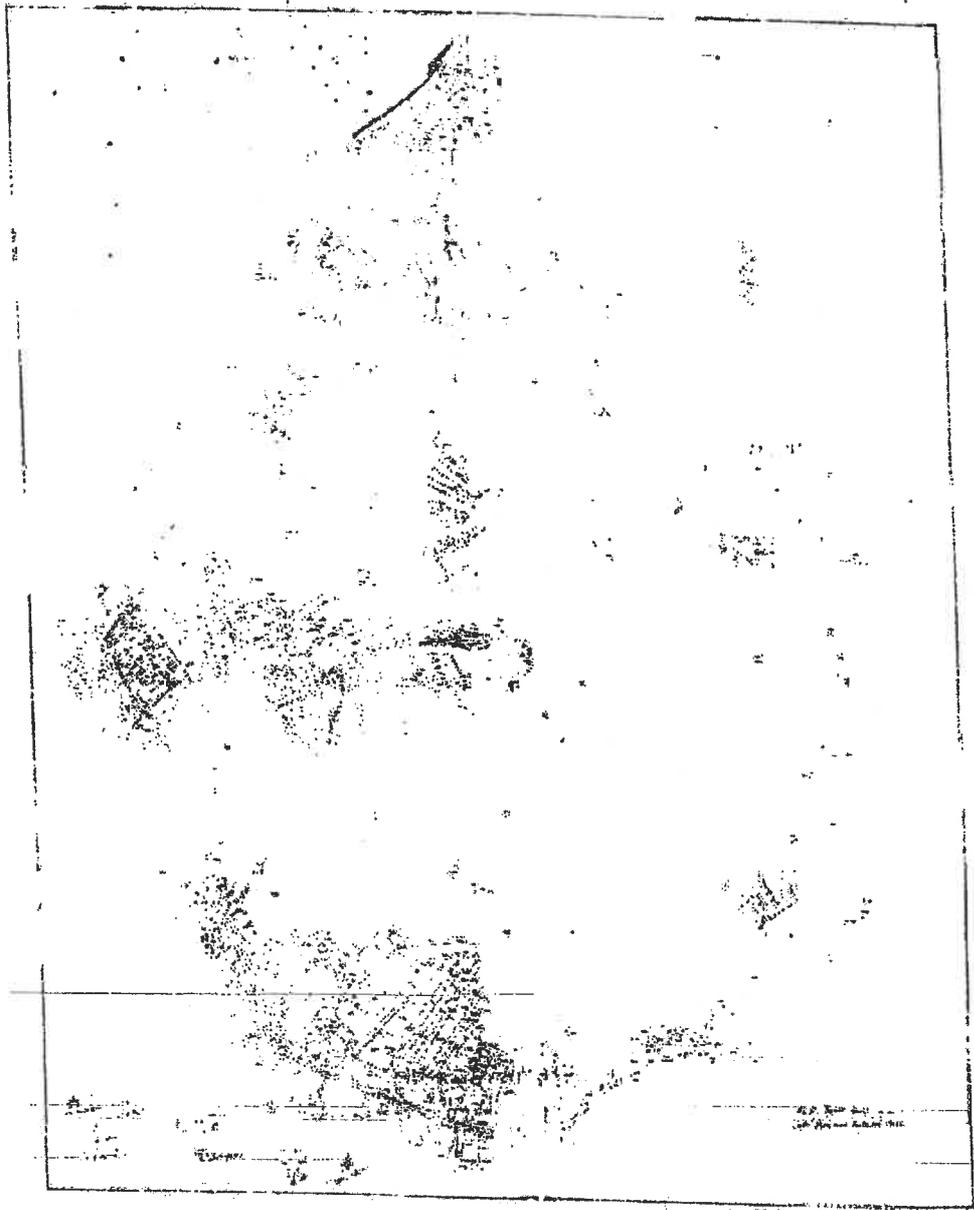
Lake Boundary and Protected area

- (a) Northern Side - Surrounded by Khasra No. 2077, 486, 487, 496, 497, 407, 406, 330, 331, 329, 328, 326, 324, 323 as shown in the map given below.
- (b) Southern Side - Surrounded by Khasra No. 1138, 1144, 1147, 1164, 1780 as shown in the map given below
- (c) Eastern Side - Surrounded by Khasra No. 2061, 2067, 2607, 2092, 2088, 2110, 2112, 2113, 2132 as shown in the map given below.
- (d) Western Side - Surrounded by Khasra No. 955, 951, 950, 949, 1243, 1250 as shown in the map given below.

The map of the lake boundary and protected area is shown in the map given below and is also available in the office of the Rajasthan Lake Development Authority for perusal.

The khasra wise details of the area falling within the boundary of the lake and those of the protected area of villages Thok Tehyan and Kotda of Tehsil Ajmer, District Ajmer are as under:-

सचिव, राजस्थान सिंचन विभाग, जयपुर




श्रीक कुमार सिंह B.A. LL.B.

Details of Khasra of village Thok Telyan, Tehsil and District Ajmer

| S.N. | Khasra No. | Total Area of Khasra (in Bigha) | Area included in Lake (in Bigha) | Area declared in Lake as protected (in Bigha) | Remaining Area (in Bigha) |
|--------------|------------|------------------------------------|--|---|---------------------------------|
| 1 | 227 | 13-08-00 | 11-11-00 | 11-11-00 | |
| 2 | 228 | 04-11-00 | 02-13-00 | 02-13-00 | 01-17-00 |
| 3 | 229 | 01-07-10 | 01-01-10 | 01-01-10 | 01-18-00 |
| 4 | 230 | 01-02-10 | 01-02-10 | 01-02-10 | |
| 5 | 231 | 00-15-10 | 00-15-10 | 00-15-10 | |
| 6 | 232 | 05-14-00 | 03-17-00 | 03-17-00 | |
| 7 | 233 | 03-17-00 | 02-13-00 | 02-13-00 | |
| 8 | 234 | 02-13-00 | 01-09-10 | 01-09-10 | 00-03-00 |
| 9 | 235 | 01-12-10 | 01-03-00 | 01-03-00 | 00-08-00 |
| 10 | 236 | 01-11-00 | 01-04-10 | 01-04-10 | 00-13-00 |
| 11 | 237 | 01-16-10 | 00-05-00 | 00-05-00 | |
| 12 | 238 | 00-03-00 | 00-09-00 | 00-09-00 | |
| 13 | 239 | 00-09-00 | 00-12-00 | 00-12-00 | 00-17-10 |
| 14 | 240 | 01-09-10 | 00-03-10 | 00-03-10 | 00-13-10 |
| 15 | 241 | 00-17-00 | 00-08-10 | 00-08-10 | |
| 16 | 242 | 00-08-10 | 00-10-10 | 00-10-10 | 00-01-00 |
| 17 | 243 | 00-13-10 | 00-01-00 | 00-01-00 | 00-12-10 |
| 18 | 244 | 00-09-00 | 00-02-00 | 00-02-00 | 00-07-00 |
| 19 | 245 | 02-12-10 | 00-07-10 | 00-07-10 | 02-05-00 |
| 20 | 246 | 01-17-10 | 00-10-00 | 00-10-00 | 01-07-10 |
| 21 | 247 | 02-10-00 | 02-00-00 | 02-00-00 | 00-10-00 |
| 22 | 248 | 00-11-00 | 00-09-00 | 00-09-00 | 00-02-00 |
| 23 | 249 | 01-18-10 | 01-16-10 | 01-16-10 | 00-02-00 |
| 24 | 250 | 07-01-00 | 06-19-00 | 06-19-00 | 00-02-00 |
| 25 | 251 | 04-04-10 | 04-00-10 | 04-00-10 | 00-04-00 |
| 26 | 252 | 01-17-10 | 01-14-00 | 01-14-00 | 00-03-10 |
| 27 | 253 | 01-09-00 | 01-09-00 | 01-09-00 | |
| 28 | 254 | 02-17-00 | 02-13-10 | 02-13-10 | 00-03-10 |
| 29 | 255 | 02-03-00 | 01-18-00 | 01-18-00 | 00-05-00 |
| 30 | 256 | 02-09-00 | 01-15-00 | 01-15-00 | 00-05-00 |
| 31 | 257 | 01-05-00 | 01-00-00 | 01-00-00 | 00-05-00 |
| 32 | 258 | 01-02-00 | 00-18-00 | 00-18-00 | 00-04-00 |
| 33 | 259 | 00-13-00 | 00-09-00 | 00-09-00 | 00-04-00 |
| 34 | 260 | 00-19-00 | 00-13-00 | 00-13-00 | 00-06-00 |
| 35 | 480 | 16-19-10 | 07-04-10 | 07-04-10 | 09-15-00 |
| 36 | 481 | 13-15-00 | 13-06-10 | 13-06-10 | 00-08-10 |
| 37 | 482 | 03-08-10 | 03-08-10 | 03-08-10 | |
| 38 | 483 | 03-16-00 | 03-16-00 | 03-16-00 | |
| 39 | 484 | 03-04-00 | 03-04-00 | 03-04-00 | |
| 40 | 490 | 03-04-00 | 03-04-00 | 03-04-00 | |
| Total NO. 40 | | 119-09-00 | 95-07-10 | 95-07-10 | 24-01-10 |

अशोक कुमार सिंह Sr. J.L.R

| | | | | |
|----------------|-----------|-----------|-----------|----------|
| 491 | 07-01-06 | 07-01-03 | 07-01-00 | |
| 492 | 01-12-00 | 01-12-00 | 01-12-00 | |
| 493 | 00-10-10 | 00-10-10 | 00-10-10 | |
| 494 | 00-08-00 | 00-08-00 | 00-08-00 | |
| 495 | 00-10-00 | 00-08-00 | 00-08-00 | 00-02-00 |
| 496 | 05-10-10 | 01-10-00 | 01-10-00 | 04-00-10 |
| 497 | 11-03-00 | 05-00-00 | 05-00-00 | 06-03-00 |
| 498 | 00-06-00 | 00-06-00 | 00-06-00 | |
| 499 | 00-15-10 | 00-15-10 | 00-15-00 | |
| 500 | 00-12-10 | 00-12-10 | 00-12-10 | |
| 501 | 01-13-00 | 01-13-00 | 01-13-00 | |
| 502 | 00-04-10 | 00-04-10 | 00-04-10 | |
| 503 | 00-14-10 | 00-14-10 | 00-14-10 | |
| 504 | 01-08-10 | 01-08-10 | 01-08-10 | |
| 505 | 01-09-00 | 01-09-00 | 01-09-00 | |
| 506 | 01-14-00 | 01-14-00 | 01-14-00 | |
| 507 | 01-15-00 | 01-05-00 | 01-05-00 | 02-13-00 |
| 508 | 02-05-10 | 00-08-10 | 00-08-10 | 01-17-00 |
| 509 | 05-01-10 | 05-01-10 | 05-01-10 | |
| 510 | 00-03-00 | 00-03-00 | 00-03-00 | |
| 511 | 03-13-10 | 03-13-10 | 03-13-10 | |
| 512 | 00-09-10 | 00-09-10 | 00-09-10 | |
| 513 | 03-06-10 | 03-06-10 | 03-06-10 | |
| 514 | 00-16-00 | 00-16-00 | 00-16-00 | |
| 515 | 11-16-00 | 11-16-00 | 11-16-00 | |
| 516 | 01-03-10 | 01-03-10 | 01-03-10 | |
| 517 | 00-07-00 | 00-07-00 | 00-07-00 | |
| 518 | 07-16-10 | 07-16-10 | 07-16-10 | |
| 519 | 06-10-00 | 06-10-00 | 06-10-00 | |
| 520 | 07-02-00 | 07-02-00 | 07-02-00 | |
| 521 | 08-06-00 | 08-06-00 | 08-06-00 | 00-02-00 |
| 522 | 07-06-10 | 07-01-10 | 07-01-10 | 00-05-00 |
| 523 | 07-10-00 | 07-04-00 | 07-04-00 | 00-06-00 |
| 524 | 07-05-00 | 06-17-10 | 06-17-10 | 00-07-10 |
| 525 | 06-10-00 | 00-03-10 | 00-03-10 | 00-06-10 |
| 526 | 00-14-10 | 00-14-10 | 00-14-10 | |
| 527 | 08-00-00 | 08-00-00 | 08-00-00 | |
| 528 | 06-02-10 | 06-02-10 | 06-02-10 | |
| 529 | 00-11-10 | 00-11-10 | 00-11-10 | |
| 530 | 00-03-00 | 00-03-00 | 00-03-00 | 00-09-00 |
| 531 | 01-00-00 | 00-05-00 | 00-03-00 | 00-17-00 |
| 532 | 03-09-00 | 03-09-00 | 03-09-00 | |
| 533 | 00-03-10 | 00-03-10 | 00-03-10 | |
| 534 | 08-15-00 | 08-15-00 | 08-15-00 | |
| 535 | 06-17-10 | 06-06-00 | 06-06-00 | 00-11-10 |
| 536 | 07-07-10 | 06-17-10 | 06-17-10 | 00-10-00 |
| 537 | | | | |
| Total No. - 46 | 162-13-00 | 146-03-00 | 146-03-00 | 16-10-00 |

कर्मचारी सुधार एंड जे. ए. ए.



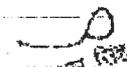
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| 87 | 535 | 02-15-10 | 00-10-00 | 00-10-00 | 02-03-10 |
| 88 | 540 | 04-15-00 | 04-05-00 | 04-05-00 | 00-10-10 |
| 89 | 541 | 00-15-00 | 00-10-00 | 00-10-00 | 00-03-00 |
| 90 | 542 | 04-12-10 | 04-12-10 | 04-12-10 | |
| 91 | 543 | 43-15-00 | 43-15-00 | 43-15-00 | |
| 92 | 544 | 06-04-00 | 06-04-00 | 06-04-00 | |
| 93 | 545 | 00-04-00 | 00-12-00 | 00-04-00 | |
| 94 | 546 | 00-15-00 | 00-15-00 | 00-15-00 | |
| 95 | 548 | 13-16-10 | 13-01-10 | 13-01-10 | 00-15-00 |
| 96 | 549 | 07-06-10 | 07-06-10 | 07-06-10 | |
| 97 | 550 | 01-13-00 | 01-13-00 | 01-13-00 | |
| 98 | 551 | 07-19-00 | 07-19-00 | 07-19-00 | |
| 99 | 552 | 07-10-00 | 07-10-00 | 07-10-00 | |
| 100 | 553 | 04-07-10 | 04-07-10 | 04-07-10 | |
| 101 | 554 | 03-10-00 | 03-10-00 | 03-10-00 | |
| 102 | 555 | 05-16-10 | 05-16-10 | 05-16-10 | |
| 103 | 556 | 04-18-10 | 04-18-10 | 04-18-10 | |
| 104 | 557 | 04-12-10 | 04-12-10 | 04-12-10 | |
| 105 | 558 | 10-02-10 | 10-02-10 | 10-02-10 | |
| 106 | 559 | 03-03-10 | 03-03-10 | 03-03-10 | |
| 107 | 560 | 04-16-10 | 04-16-10 | 04-16-10 | |
| 108 | 561 | 01-00-10 | 01-00-10 | 01-00-10 | |
| 109 | 562 | 01-05-10 | 01-05-10 | 01-05-10 | |
| 110 | 563 | 09-12-10 | 09-12-10 | 09-12-10 | |
| 111 | 564 | 00-08-10 | 00-08-10 | 00-08-10 | |
| 112 | 565 | 06-15-10 | 06-15-10 | 06-15-10 | |
| 113 | 566 | 00-11-00 | 00-11-00 | 00-11-00 | |
| 114 | 567 | 00-10-10 | 00-10-10 | 00-10-10 | |
| 115 | 568 | 01-16-00 | 01-16-00 | 01-16-00 | |
| 116 | 569 | 04-01-10 | 04-01-10 | 04-01-10 | |
| 117 | 570 | 10-04-10 | 10-04-10 | 10-04-10 | |
| 118 | 571 | 00-09-00 | 00-09-00 | 00-09-00 | |
| 119 | 572 | 07-00-00 | 07-00-00 | 07-00-00 | |
| 120 | 596 | 05-07-00 | 05-07-00 | 05-07-00 | |
| 121 | 597 | 04-12-10 | 04-12-10 | 04-12-10 | |
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| 123 | 599 | 03-13-00 | 03-13-00 | 03-13-00 | |
| Total No. - 37 | | 197-03-10 | 193-10-00 | 193-10-00 | 03-13-10 |

अशोक कुमार सिंह S. J. L.

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| 164 | 640 | 01-01-19 | 01-01-10 | 01-01-10 |
| 165 | 641 | 01-05-00 | 01-05-00 | 01-05-00 |
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| 167 | 643 | 01-07-00 | 01-07-00 | 01-07-00 |
| 168 | 644 | 01-07-10 | 01-07-10 | 01-07-10 |
| 169 | 645 | 01-07-00 | 01-07-00 | 01-07-00 |
| 170 | 646 | 00-18-00 | 00-18-00 | 00-18-00 |
| 171 | 647 | 00-13-10 | 00-13-10 | 00-13-10 |
| 172 | 648 | 00-15-00 | 00-15-00 | 00-15-00 |
| 173 | 649 | 00-13-00 | 00-13-00 | 00-13-00 |
| 174 | 650 | 00-06-10 | 00-06-10 | 00-06-10 |
| 175 | 651 | 03-11-10 | 03-11-10 | 03-11-10 |
| 176 | 652 | 04-03-00 | 04-03-00 | 04-03-00 |
| 177 | 653 | 10-01-00 | 10-01-00 | 10-01-00 |
| 178 | 654 | 13-04-00 | 13-04-00 | 13-04-00 |
| 179 | 655 | 11-12-00 | 11-12-00 | 11-12-00 |
| 180 | 656 | 15-19-10 | 15-19-10 | 15-19-10 |
| 181 | 657 | 00-11-00 | 00-11-00 | 00-11-00 |
| 182 | 658 | 00-13-00 | 00-13-00 | 00-13-00 |
| 183 | 659 | 00-07-00 | 00-07-00 | 00-07-00 |
| 184 | 660 | 00-06-00 | 00-06-00 | 00-06-00 |
| 185 | 661 | 00-06-10 | 00-06-10 | 00-06-10 |
| 186 | 662 | 00-16-10 | 00-16-10 | 00-16-10 |
| 187 | 663 | 00-13-00 | 00-13-00 | 00-13-00 |
| 188 | 664 | 00-07-00 | 00-07-00 | 00-07-00 |
| 189 | 665 | 00-08-10 | 00-08-10 | 00-08-10 |
| 190 | 666 | 01-10-00 | 01-10-00 | 01-10-00 |
| 191 | 667 | 00-18-00 | 00-18-00 | 00-18-00 |
| 192 | 668 | 01-00-10 | 01-00-10 | 01-00-10 |
| 193 | 669 | 00-10-00 | 00-10-00 | 00-10-00 |
| 194 | 670 | 00-06-10 | 00-06-10 | 00-06-10 |
| 195 | 671 | 00-06-00 | 00-06-00 | 00-06-00 |
| 196 | 672 | 00-13-10 | 00-13-10 | 00-13-10 |
| 197 | 673 | 04-05-10 | 04-05-10 | 04-05-10 |
| 198 | 674 | 03-07-00 | 03-07-00 | 03-07-00 |
| 199 | 675 | 04-04-00 | 04-04-00 | 04-04-00 |
| 200 | 676 | 03-06-00 | 03-06-00 | 03-06-00 |
| 201 | 677 | 03-13-10 | 03-13-10 | 03-13-10 |
| 202 | 678 | 04-09-00 | 04-09-00 | 04-09-00 |
| 203 | 679 | 01-04-00 | 01-04-00 | 01-04-00 |
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| 205 | 681 | 00-10-10 | 00-10-10 | 00-10-10 |
| Total No. | 42 | 105-05-10 | 105-05-10 | 105-05-10 |

अशोक कुमार सिंह ज. ए. ए. ए.

| | | | |
|-----------|----------|----------|----------|
| 682 | 00-18-10 | 00-18-10 | 00-18-10 |
| 683 | 00-10-10 | 00-13-10 | 00-15-10 |
| 684 | 00-10-10 | 00-10-10 | 00-10-10 |
| 685 | 01-00-00 | 01-00-00 | 01-00-00 |
| 686 | 01-00-10 | 01-00-10 | 01-00-10 |
| 687 | 01-08-10 | 01-08-10 | 01-08-10 |
| 688 | 01-00-10 | 01-00-10 | 01-00-10 |
| 689 | 00-12-00 | 00-12-00 | 00-12-00 |
| 690 | 00-08-10 | 00-08-10 | 00-08-10 |
| 691 | 01-16-00 | 01-16-00 | 01-16-00 |
| 692 | 00-19-10 | 00-19-10 | 00-19-10 |
| 693 | 00-13-00 | 00-13-00 | 00-13-00 |
| 694 | 00-10-00 | 00-10-00 | 00-10-00 |
| 695 | 00-19-10 | 00-19-10 | 00-19-10 |
| 696 | 00-14-10 | 00-14-10 | 00-14-10 |
| 697 | 00-13-00 | 00-13-00 | 00-13-00 |
| 698 | 00-15-10 | 00-15-10 | 00-15-10 |
| 699 | 00-12-10 | 00-12-10 | 00-12-10 |
| 700 | 00-10-10 | 00-10-10 | 00-10-10 |
| 701 | 00-11-00 | 00-11-00 | 00-11-00 |
| 702 | 00-10-00 | 00-10-00 | 00-10-00 |
| 703 | 01-08-00 | 01-08-00 | 01-08-00 |
| 704 | 00-11-10 | 00-11-10 | 00-11-10 |
| 705 | 00-15-10 | 00-15-10 | 00-15-10 |
| 706 | 02-00-10 | 02-00-10 | 02-00-10 |
| 707 | 00-13-00 | 00-13-00 | 00-13-00 |
| 708 | 00-13-10 | 00-13-10 | 00-13-10 |
| 709 | 01-09-00 | 01-09-00 | 01-09-00 |
| 710 | 04-04-00 | 04-04-00 | 04-04-00 |
| 711 | 15-06-00 | 15-06-00 | 15-06-00 |
| 712 | 00-02-00 | 00-02-00 | 00-02-00 |
| 713 | 02-12-10 | 02-12-10 | 02-12-10 |
| 714 | 02-06-00 | 02-06-00 | 02-06-00 |
| 715 | 02-10-00 | 02-10-00 | 02-10-00 |
| 716 | 00-06-00 | 00-06-00 | 00-06-00 |
| 717 | 00-11-00 | 00-06-00 | 00-06-00 |
| Total No. | 36 | 60-18-00 | 60-18-00 |


 अशोक कुमार सिंह Sr. A. Lk.

| | | | | | |
|-----------|-----|----------|----------|----------|----------|
| 242 | 719 | 00-12-10 | 00-05-00 | 00-06-00 | 00-06-10 |
| 243 | 720 | 01-08-00 | 01-02-00 | 01-02-00 | 01-08-00 |
| 244 | 721 | 00-08-00 | 00-05-00 | 00-05-00 | 00-05-00 |
| 245 | 722 | 02-03-10 | 02-01-00 | 02-01-00 | 00-02-10 |
| 246 | 723 | 02-03-10 | 02-05-10 | 02-03-10 | - |
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| 249 | 725 | 07-05-10 | 03-05-10 | 03-05-10 | - |
| 250 | 726 | 03-00-00 | 01-00-00 | 01-00-00 | - |
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| 252 | 951 | 02-15-00 | 01-08-00 | 01-15-00 | 01-05-10 |
| 253 | 952 | 02-01-10 | 02-00-10 | 01-08-00 | 02-15-00 |
| 254 | 953 | 03-09-10 | 02-10-00 | 02-06-00 | 00-15-10 |
| 255 | 954 | 01-08-00 | 01-08-00 | 02-10-00 | 00-19-10 |
| 256 | 955 | 00-08-00 | 00-08-00 | 01-08-00 | - |
| 257 | 956 | 01-08-00 | 01-08-00 | 00-08-00 | - |
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| 263 | 962 | 02-10-00 | 02-10-00 | 02-10-00 | - |
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| 267 | 966 | 00-09-00 | 00-09-00 | 01-01-00 | - |
| 268 | 967 | 00-18-00 | 00-18-00 | 00-09-00 | - |
| 269 | 968 | 01-09-10 | 01-09-10 | 00-18-00 | - |
| 270 | 969 | 00-11-00 | 00-11-00 | 01-09-10 | - |
| 271 | 970 | 00-09-10 | 00-09-10 | 00-11-00 | - |
| 272 | 971 | 01-06-00 | 01-06-00 | 00-09-10 | - |
| 273 | 972 | 00-06-10 | 00-06-10 | 01-06-00 | - |
| 274 | 973 | 00-10-00 | 00-10-00 | 00-06-10 | - |
| 275 | 974 | 00-04-10 | 00-04-10 | 00-10-00 | - |
| 276 | 975 | 00-05-00 | 00-05-00 | 00-04-10 | - |
| Total No. | 35 | 55-09-10 | 47-06-00 | 47-06-00 | 08-03-10 |

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 2007: 2007 2007 2007 2007

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| | 978 | 00-17-10 | 00-17-10 | 00-17-10 |
| | 979 | 03-00-10 | 03-00-10 | 03-00-10 |
| 281 | 980 | 04-00-00 | 04-00-00 | 04-00-00 |
| 282 | 981 | 02-04-00 | 02-04-00 | 02-04-00 |
| 283 | 982 | 01-16-10 | 01-16-10 | 01-16-10 |
| 284 | 983/1 | 13-11-00 | 13-11-00 | 13-11-00 |
| 285 | 983/2 | 00-02-00 | 00-02-00 | 00-02-00 |
| 286 | 984 | 14-00-00 | 14-00-00 | 14-00-00 |
| 287 | 985 | 01-04-00 | 01-04-00 | 01-04-00 |
| 288 | 986 | 13-00-00 | 13-00-00 | 13-00-00 |
| 289 | 987 | 08-08-00 | 08-08-00 | 08-08-00 |
| 290 | 988 | 19-00-10 | 19-00-10 | 19-00-10 |
| 291 | 989 | 08-16-10 | 08-16-10 | 08-16-10 |
| 292 | 990 | 04-14-00 | 04-14-00 | 04-14-00 |
| 293 | 991 | 04-15-00 | 04-15-00 | 04-15-00 |
| 294 | 992 | 01-14-10 | 01-14-10 | 01-14-10 |
| 295 | 993 | 01-16-00 | 01-16-00 | 01-16-00 |
| 296 | 994 | 01-13-10 | 01-13-10 | 01-13-10 |
| 297 | 995 | 01-08-00 | 01-08-00 | 01-08-00 |
| 298 | 996 | 01-14-00 | 01-14-00 | 01-14-00 |
| 299 | 997 | 01-12-00 | 01-12-00 | 01-12-00 |
| 300 | 998 | 01-15-10 | 01-15-10 | 01-15-10 |
| 301 | 999 | 01-13-00 | 01-13-00 | 01-13-00 |
| 302 | 1000 | 00-15-00 | 00-15-00 | 00-15-00 |
| 303 | 1001 | 01-02-10 | 01-02-10 | 01-02-10 |
| 304 | 1002 | 00-11-10 | 00-11-10 | 00-11-10 |
| 305 | 1003 | 00-16-00 | 00-16-00 | 00-16-00 |
| 306 | 1004 | 00-14-10 | 00-14-10 | 00-14-10 |
| 307 | 1005 | 11-13-10 | 11-13-10 | 11-13-10 |
| 308 | 1006 | 00-06-00 | 00-06-00 | 00-06-00 |
| 309 | 1007 | 03-07-10 | 03-07-10 | 03-07-10 |
| 310 | 1008 | 04-10-10 | 04-10-10 | 04-10-10 |
| 311 | 1009 | 04-04-10 | 04-04-10 | 04-04-10 |
| 312 | 1010 | 02-06-10 | 02-06-10 | 02-06-10 |
| 313 | 1011 | 02-04-10 | 02-04-10 | 02-04-10 |
| 314 | 1012 | 04-02-10 | 04-02-10 | 04-02-10 |
| 315 | 1013 | 04-01-00 | 04-01-00 | 04-01-00 |
| 316 | 1014 | 14-16-00 | 14-16-00 | 14-16-00 |
| | Total No. - 40 | 168-18-10 | 168-18-10 | 168-18-10 |

अशोक कुमार सिंह Sr. J. LR

| | | | | | |
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| 316 | 1016 | 04-06-00 | 04-06-10 | 04-13-10 | |
| 317 | 1017 | 03-15-00 | 03-15-00 | 03-15-00 | |
| 320 | 1018 | 04-04-10 | 04-04-10 | 04-04-10 | |
| 321 | 1019 | 07-01-00 | 07-01-00 | 07-01-00 | |
| 322 | 1020 | 06-08-00 | 06-08-00 | 06-08-00 | |
| 323 | 1021 | 05-18-00 | 05-18-00 | 05-18-00 | |
| 324 | 1022 | 05-12-00 | 05-12-00 | 05-12-00 | |
| 325 | 1023 | 02-01-10 | 02-01-10 | 02-01-10 | |
| 327 | 1024 | 02-01-10 | 02-01-10 | 02-01-10 | |
| 328 | 1025 | 01-14-00 | 01-14-00 | 01-14-00 | |
| 329 | 1026 | 01-15-10 | 01-15-10 | 01-15-10 | |
| 330 | 1027 | 01-01-00 | 01-01-00 | 01-01-00 | |
| 331 | 1028 | 00-18-00 | 00-18-00 | 00-18-00 | |
| 332 | 1029 | 04-14-10 | 04-14-10 | 04-14-10 | |
| 333 | 1030 | 09-11-00 | 09-11-00 | 09-11-00 | |
| 334 | 1031 | 04-11-10 | 04-11-10 | 04-11-10 | |
| 335 | 1032 | 03-06-10 | 03-06-10 | 03-06-10 | |
| 336 | 1033 | 00-14-00 | 00-14-00 | 00-14-00 | |
| 337 | 1034 | 00-01-00 | 00-01-00 | 00-01-00 | |
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| 340 | 1037 | 01-11-10 | 01-11-10 | 01-11-10 | |
| 341 | 1038 | 00-18-00 | 00-18-00 | 00-18-00 | |
| 342 | 1039 | 01-03-10 | 01-03-10 | 01-03-10 | |
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| 344 | 1041 | 02-04-00 | 02-04-00 | 02-04-00 | |
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| 346 | 1043 | 00-19-00 | 00-19-00 | 00-19-00 | |
| 347 | 1044 | 01-19-10 | 01-19-10 | 01-19-10 | |
| 348 | 1045 | 00-14-00 | 00-14-00 | 00-14-00 | |
| 349 | 1046 | 01-09-10 | 01-09-10 | 01-09-10 | |
| 350 | 1047 | 01-02-00 | 01-02-00 | 01-02-00 | |
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| 353 | 1049 | 04-01-00 | 04-01-00 | 04-01-00 | |
| 354 | 1050 | 04-04-10 | 02-04-10 | 04-01-00 | |
| 355 | 1051 | 00-09-00 | 00-09-00 | 00-09-00 | 02-00-00 |
| 356 | 1052 | 91-03-10 | 91-03-10 | 91-03-10 | |
| 357 | 1053 | 00-08-10 | 00-08-10 | 00-08-10 | |
| 358 | 1054 | 02-18-10 | 02-18-10 | 02-18-10 | |
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| Total No. | 43 | 204-15-10 | 202-15-10 | 202-15-10 | 02-00-00 |

संशोधन विभाग, एन. डी. ए. सं. 11, 12

| | | | | |
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| | 1055 | 00-05-00 | 00-05-00 | 00-05-00 |
| | 1056 | 00-03-00 | 00-03-00 | 00-03-00 |
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| | 1057/2 | 00-16-00 | 00-16-00 | 00-16-00 |
| 364 | 1058 | 00-12-00 | 00-12-00 | 00-12-00 |
| 365 | 1059 | 01-13-10 | 01-13-10 | 01-13-10 |
| 366 | 1060 | 01-16-00 | 01-16-00 | 01-16-00 |
| 367 | 1061 | 00-08-00 | 00-08-00 | 00-08-00 |
| 368 | 1062 | 01-14-10 | 01-14-10 | 01-14-10 |
| 369 | 1063 | 00-14-10 | 00-14-10 | 00-14-10 |
| 370 | 1064 | 00-01-00 | 00-01-00 | 00-01-00 |
| 371 | 1065 | 01-01-00 | 01-01-00 | 01-01-00 |
| 372 | 1066 | 00-06-10 | 00-06-10 | 00-06-10 |
| 373 | 1067 | 00-17-10 | 00-17-10 | 00-17-10 |
| 374 | 1068 | 02-10-00 | 02-10-00 | 02-10-00 |
| 375 | 1069 | 00-02-10 | 00-02-10 | 00-02-10 |
| 376 | 1070 | 00-07-10 | 00-07-10 | 00-07-10 |
| 377 | 1071 | 00-05-10 | 00-05-10 | 00-05-10 |
| 378 | 1072 | 00-08-10 | 00-08-10 | 00-08-10 |
| 379 | 1073 | 02-11-00 | 02-11-00 | 02-11-00 |
| | 1074 | 03-10-10 | 03-10-10 | 03-10-10 |
| 381 | 1075 | 01-01-10 | 01-01-10 | 01-01-10 |
| 382 | 1076/1 | 03-13-00 | 03-13-00 | 03-13-00 |
| 383 | 1076/2 | 00-05-00 | 00-05-00 | 00-05-00 |
| 384 | 1077 | 03-12-00 | 03-12-00 | 03-12-00 |
| 385 | 1078 | 01-04-00 | 01-04-00 | 01-04-00 |
| 386 | 1079 | 00-16-00 | 00-16-00 | 00-16-00 |
| 387 | 1080 | 02-09-00 | 02-09-00 | 02-09-00 |
| 388 | 1081 | 00-04-00 | 00-04-00 | 00-04-00 |
| 389 | 082 | 01-06-10 | 01-06-10 | 01-06-10 |
| 390 | 083 | 01-06-00 | 01-06-00 | 01-06-00 |
| 391 | 084 | 01-07-10 | 01-07-10 | 01-07-10 |
| 392 | 1085 | 00-17-00 | 00-17-00 | 00-17-00 |
| 393 | 1086 | 01-08-10 | 01-08-10 | 01-08-10 |
| 394 | 1087 | 00-12-00 | 00-12-00 | 00-12-00 |
| 395 | 1088 | 00-09-00 | 00-09-00 | 00-09-00 |
| 396 | 1089 | 00-05-10 | 00-05-10 | 00-05-10 |
| Total No. | 37 | 48-04-00 | 48-04-00 | 48-04-00 |

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 2010-08-10 10:30 AM

| | | | | | |
|----------------|--------|----------|----------|----------|----------|
| 390 | 1090 | 00-07-00 | 00-07-00 | 00-07-00 | |
| 391 | 1091 | 01-04-00 | 01-04-00 | 01-04-00 | |
| 392 | 1092 | 00-15-00 | 00-15-00 | 00-15-00 | |
| 393 | 1093 | 00-12-00 | 00-12-00 | 00-12-00 | |
| 394 | 1094 | 00-16-00 | 00-16-00 | 00-16-00 | |
| 402 | 1095/1 | 01-11-00 | 01-11-00 | 01-11-00 | |
| 403 | 1095/2 | 00-02-00 | 00-02-00 | 00-02-00 | |
| 404 | 1096 | 00-12-10 | 00-12-10 | 00-12-10 | |
| 405 | 1097 | 00-16-00 | 00-16-00 | 00-16-00 | |
| 406 | 1098 | 00-19-00 | 00-19-00 | 00-19-00 | |
| 407 | 1099 | 01-02-10 | 01-02-10 | 01-02-10 | |
| 408 | 1100 | 02-03-00 | 02-03-00 | 02-03-00 | |
| 409 | 1101 | 02-09-00 | 02-09-00 | 02-09-00 | |
| 410 | 1102 | 01-18-00 | 01-18-00 | 01-18-00 | |
| | 1103 | 01-14-00 | 01-14-00 | 01-14-00 | |
| | 1104 | 03-17-10 | 03-17-10 | 03-17-10 | |
| | 1105 | 02-01-10 | 02-01-10 | 02-01-10 | |
| | 1106 | 01-09-10 | 01-09-10 | 01-09-10 | |
| 411 | 1107 | 01-16-10 | 01-16-10 | 01-16-10 | |
| | 1108 | 01-13-10 | 01-13-10 | 01-13-10 | |
| | 1109 | 01-19-00 | 01-19-00 | 01-19-00 | |
| 418 | 1120 | 00-08-10 | 00-08-10 | 00-08-10 | |
| 419 | 1131 | 01-04-10 | 01-04-10 | 01-04-10 | |
| 420 | 1132 | 01-06-10 | 01-06-10 | 01-06-10 | |
| 421 | 1179 | 00-12-00 | 00-12-00 | 00-12-00 | |
| 422 | 1181 | 00-05-10 | 00-05-10 | 00-05-10 | |
| 423 | 1182 | 00-05-10 | 00-05-10 | 00-05-10 | |
| | 1183 | 00-05-10 | 00-05-10 | 00-05-10 | |
| 424 | 1184 | 00-05-10 | 00-05-10 | 00-05-10 | |
| 425 | 1185 | 00-10-10 | 00-10-10 | 00-10-10 | |
| 427 | 1186 | 00-10-10 | 00-09-10 | 00-09-10 | 00-01-00 |
| Total No. - 31 | | 37-08-10 | 35-13-00 | 35-13-00 | 01-15-10 |

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 अन्तर्गत प्रमाणित करीब 127

| | | | | | |
|----------------|--------|-----------|-----------|-----------|----------|
| | 1188 | 00-17-09 | 00-17-09 | 00-17-09 | |
| | 1190 | 01-07-09 | 01-07-09 | 01-07-09 | |
| | 1191 | 01-10-09 | 01-10-09 | 01-10-09 | |
| | 1192 | 00-17-10 | 00-17-10 | 00-17-10 | |
| | 1193 | 03-16-00 | 03-16-00 | 03-16-00 | |
| 133 | 1194 | 05-00-00 | 04-10-00 | 01-10-00 | 03-10-00 |
| 434 | 1195 | 02-08-10 | 01-14-10 | 01-14-10 | 00-14-00 |
| 435 | 1196 | 02-12-10 | 02-12-10 | 02-12-10 | |
| 436 | 1197 | 00-04-00 | 00-04-00 | 00-04-00 | |
| 137 | 1198 | 01-03-00 | 01-03-00 | 01-03-00 | |
| 138 | 1199 | 00-13-10 | 00-13-10 | 00-13-10 | |
| 439 | 1200 | 00-02-00 | 00-02-00 | 00-02-00 | |
| 440 | 1201 | 00-11-00 | 00-11-00 | 00-11-00 | |
| 441 | 1204 | 00-07-00 | 00-01-00 | 00-01-00 | 00-06-00 |
| 442 | 1207 | 00-12-10 | 00-02-10 | 00-02-10 | 00-10-00 |
| 443 | 1208 | 00-08-00 | 00-08-00 | 00-08-00 | |
| 139 | 1209 | 00-10-10 | 00-10-10 | 00-10-10 | |
| 140 | 1210 | 00-08-00 | 00-08-00 | 00-08-00 | |
| 446 | 1213 | 01-05-10 | 01-00-00 | 01-00-00 | 00-05-10 |
| 447 | 1214 | 00-05-00 | 00-05-00 | 00-05-00 | |
| 448 | 1215 | 02-07-10 | 02-07-10 | 02-07-10 | |
| 449 | 1216 | 00-04-10 | 00-04-10 | 00-04-10 | |
| 450 | 1217 | 04-12-00 | 03-06-00 | 03-06-00 | 01-06-00 |
| 451 | 1237 | 00-03-00 | 00-03-00 | 00-03-00 | |
| 452 | 1252 | 07-15-00 | 02-12-00 | 02-12-00 | 05-03-00 |
| 453 | 1233 | 02-12-10 | 02-12-00 | 02-12-00 | |
| 454 | 1234 | 00-03-00 | 00-03-00 | 00-03-00 | |
| 455 | 1235 | 00-02-10 | 00-02-10 | 00-02-10 | |
| 456 | 1236 | 02-14-10 | 02-11-10 | 02-11-10 | 00-03-00 |
| 457 | 1237 | 07-00-10 | 07-00-10 | 07-00-10 | |
| 148 | 1238 | 01-16-00 | 01-16-00 | 01-16-00 | |
| 459 | 1239 | 12-06-10 | 12-06-10 | 12-06-10 | |
| 460 | 1240 | 04-08-10 | 04-08-10 | 04-08-10 | |
| 461 | 1241 | 01-03-10 | 01-03-10 | 01-03-10 | |
| 462 | 1242 | 12-10-10 | 08-08-10 | 08-08-10 | 04-02-00 |
| 463 | 1245 | 01-04-00 | 00-13-00 | 00-13-00 | 00-11-00 |
| 464 | 1247/2 | 00-02-00 | 00-02-00 | 00-02-00 | |
| 465 | 2063 | 04-07-00 | 03-13-00 | 03-13-00 | 00-14-00 |
| 466 | 2064 | 42-02-00 | 41-16-00 | 41-16-00 | 00-06-00 |
| Total No. - 39 | | 132-13-00 | 115-02-10 | 115-02-10 | 17-10-10 |

श्रीकेश कुमार सिंह डी. ए. ए.

| | | | | | |
|----------------|-----------|-----------|-----------|-----------|----------|
| 458 | 2066 | 01-10-00 | 03-16-00 | 03-16-00 | 00-13-10 |
| 459 | 2067 | 01-07-10 | 00-08-11 | 00-08-10 | 00-13-10 |
| 460 | 2068 | 07-10-00 | 03-01-00 | 03-01-00 | 04-00-00 |
| 461 | 2069 | 09-06-00 | 09-05-00 | 09-05-00 | |
| 472 | 2070 | 05-16-00 | 05-16-00 | 05-16-00 | |
| 473 | 2071 | 00-05-10 | 00-05-10 | 00-05-10 | |
| 474 | 2072 | 01-08-10 | 01-08-10 | 01-08-10 | |
| 475 | 2073 | 00-08-10 | 00-08-00 | 00-08-00 | |
| 476 | 2074 | 00-06-00 | 00-06-00 | 00-06-00 | |
| 477 | 2075 | 07-08-10 | 07-08-10 | 07-08-10 | |
| 478 | 2076 | 04-04-10 | 04-04-10 | 04-04-10 | |
| 479 | 2077 | 05-11-00 | 00-12-10 | 00-12-10 | |
| 480 | 2078 | 02-08-00 | 02-08-10 | 02-08-00 | |
| 481 | 2079 | 01-06-10 | 00-13-00 | 00-13-00 | 00-13-10 |
| 482 | 2080 | 01-04-00 | 01-04-00 | 01-04-00 | |
| 483 | 2081 | 02-00-10 | 01-17-00 | 01-17-00 | 00-03-10 |
| 484 | 2082 | 00-03-10 | 00-03-10 | 00-03-10 | |
| 485 | 2083 | 02-02-00 | 02-02-00 | 02-02-00 | |
| 486 | 2084 | 00-13-00 | 00-13-00 | 00-13-00 | |
| 487 | 2085 | 01-10-10 | 01-11-10 | 01-11-10 | |
| 488 | 2086 | 01-17-00 | 01-17-00 | 01-17-00 | |
| 489 | 2087 | 11-01-00 | 05-03-00 | 05-03-00 | |
| 490 | 2088 | 02-04-10 | 01-04-00 | 01-04-00 | 05-16-00 |
| 491 | 2089 | 00-02-10 | 00-02-10 | 00-02-10 | 01-01-10 |
| 492 | 2090 | 01-07-10 | 01-07-10 | 01-07-10 | |
| 493 | 2091 | 01-16-10 | 01-12-10 | 01-12-10 | 00-04-00 |
| 494 | 2092 | 00-01-00 | 00-01-00 | 00-01-00 | |
| 495 | 2093 | 00-03-00 | 00-01-00 | 00-01-00 | 00-02-00 |
| 496 | 2094 | 01-07-10 | 00-01-00 | 00-01-00 | 01-06-10 |
| 497 | 2095 | 00-02-00 | 02-15-00 | 02-15-00 | 03-07-00 |
| 498 | 2096 | 01-03-10 | 03-17-00 | 00-17-00 | 00-08-10 |
| 499 | 2097 | 02-06-10 | 00-01-10 | 00-01-10 | 03-05-00 |
| 500 | 2064/9705 | 10-02-10 | 02-15-00 | 02-15-00 | 00-13-10 |
| 501 | 2064/9710 | 07-07-10 | 10-02-10 | 16-02-10 | |
| 502 | 2064/9707 | 12-12-10 | 07-07-10 | 07-07-10 | |
| 503 | 2064/9708 | 18-02-10 | 12-12-10 | 12-12-10 | |
| 504 | 2064/9709 | 23-15-00 | 18-02-10 | 18-02-10 | |
| Total No. - 38 | | 163-03-10 | 137-10-10 | 137-10-10 | 25-13-00 |

अशोक कुमार सिंह Sr. S. L. R.

| | | | | | |
|-----|----------------|-----------|-----------|-----------|----------|
| | 2064/9710 | 65-00-00 | 65-00-00 | 65-00-00 | |
| | 2064/9711 | 00-02-00 | 00-02-00 | 00-02-00 | |
| 507 | 2064/9712 | 00-05-00 | 00-05-00 | 00-05-00 | |
| 508 | 2064/9713 | 64-00-00 | 64-00-00 | 64-00-00 | |
| 509 | 2064/9714 | 15-10-00 | 16-10-00 | 16-10-00 | |
| 510 | 2064/9715 | 08-05-00 | 08-05-00 | 08-05-00 | |
| 511 | 2064/9716 | 05-17-10 | 05-17-10 | 05-17-10 | |
| 512 | 2064/9717 | 07-00-00 | 07-00-00 | 07-00-00 | |
| | 2064/9718 | 15-00-00 | 15-00-00 | 15-00-00 | |
| | 2064/9719 | 15-15-00 | 15-15-00 | 15-15-00 | |
| 515 | 2064/9720 | 15-05-00 | 15-05-00 | 15-05-00 | |
| 516 | 2064/9721 | 13-10-00 | 13-10-00 | 13-10-00 | |
| 517 | 2064/9722 | 17-05-00 | 17-05-00 | 17-05-00 | |
| 518 | 2064/9723 | 28-15-00 | 28-15-00 | 28-15-00 | |
| 519 | 2064/9724 | 27-10-00 | 27-10-00 | 27-10-00 | |
| 520 | 2064/9725 | 15-15-00 | 15-15-00 | 15-15-00 | |
| 521 | 2064/9726 | 04-00-00 | 04-00-00 | 04-00-00 | |
| 522 | 2064/9727 | 26-05-00 | 26-05-00 | 26-05-00 | |
| 523 | 2064/9728 | 28-15-00 | 28-15-00 | 28-15-00 | |
| 524 | 2064/9729 | 25-05-00 | 25-05-00 | 25-05-00 | |
| 525 | 2064/9730 | 26-05-00 | 26-05-00 | 26-05-00 | |
| 526 | 2064/9731 | 27-10-00 | 27-10-00 | 27-10-00 | |
| 527 | 2064/9732 | 13-15-00 | 13-15-00 | 13-15-00 | |
| 528 | 2064/9733 | 10-00-00 | 10-00-00 | 10-00-00 | |
| 529 | 2064/9734 | 10-00-00 | 10-00-00 | 10-00-00 | |
| 530 | 2064/9735 | 18-02-10 | 18-02-10 | 18-02-10 | |
| 531 | 2064/9736 | 10-00-00 | 10-00-00 | 10-00-00 | |
| 532 | 2064/9737 | 10-00-00 | 10-00-00 | 10-00-00 | |
| 533 | 2064/9738 | 04-08-10 | 04-08-10 | 04-08-10 | |
| 534 | 2064/9738/1 | 08-16-10 | 08-16-10 | 08-16-10 | |
| 535 | 2064/9739/1 | 06-12-10 | 06-12-10 | 06-12-10 | |
| 536 | 2064/9739/2 | 06-12-10 | 06-12-10 | 06-12-10 | |
| 537 | 2064/9740 | 08-10-00 | 08-10-00 | 08-10-00 | |
| 538 | 2064/9741 | 14-00-00 | 14-00-00 | 14-00-00 | |
| 539 | 2064/9742 | 20-05-00 | 20-05-00 | 20-05-00 | |
| 540 | 2064/9743 | 16-10-00 | 16-10-00 | 16-10-00 | |
| 541 | 2064/9766 | 12-15-00 | 12-15-00 | 12-15-00 | |
| 542 | 2064/9767 | 08-12-10 | 08-12-10 | 08-12-10 | |
| 543 | 2064/9771 | 01-01-10 | 01-01-10 | 01-01-10 | |
| | Total No. - 39 | 636-07-10 | 636-16-00 | 636-16-00 | 02-11-10 |
| | | | | | 02-11-10 |

अशोक कुमार सिंह Sr. J. LR

| | | | | | |
|---------------|-----------|----------|----------|----------|----------|
| 544 | 2064/9772 | 00-14-00 | 00-14-00 | 00-14-00 | |
| 545 | 2064/9775 | 01-06-00 | 00-15-00 | 00-16-00 | 00-10-00 |
| 546 | 2064/9773 | 00-12-10 | 00-12-10 | 00-12-10 | |
| 547 | 2064/9774 | 01-17-10 | 01-17-10 | 01-17-10 | |
| 548 | 2064/9775 | 02-07-00 | 02-07-00 | 02-07-00 | |
| 549 | 2064/9776 | 03-01-00 | 00-01-00 | 03-01-00 | |
| 550 | 2064/9777 | 03-05-10 | 00-05-10 | 03-05-10 | |
| 551 | 2064/9778 | 00-05-10 | 00-05-10 | 00-05-10 | |
| 552 | 2064/9779 | 01-00-00 | 01-00-00 | 01-00-00 | |
| Total No. - 9 | | 08-07-00 | 07-17-00 | 07-17-00 | 00-10-00 |

Details of Khasra Nos of village Kotda, Tehsil and District Ajmer

| S.N. | Khasra No. | Total Area of Khasra (in Bigha) | Area included in Lake (in Bigha) | Area declared in Lake as protected (in Bigha) | Remaining Area (in Bigha) |
|----------------|------------|---------------------------------|----------------------------------|---|---------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | 272 | 0.02 | 0.01 | 0.01 | 0.01 |
| 2 | 273 | 0.04 | 0.03 | 0.03 | 0.01 |
| 3 | 273/1565 | 0.03 | 0.03 | 0.03 | |
| 4 | 273/1612 | 0.02 | 0.02 | 0.02 | |
| 5 | 274 | 0.03 | 0.03 | 0.03 | |
| 6 | 274/1564 | 0.09 | 0.08 | 0.08 | 0.01 |
| 7 | 275 | 0.02 | 0.02 | 0.02 | |
| 8 | 276 | 0.32 | 0.32 | 0.32 | |
| 9 | 276/1726 | 0.04 | 0.04 | 0.04 | 0.01 |
| 10 | 277 | 0.30 | 0.30 | 0.30 | |
| 11 | 278 | 0.31 | 0.31 | 0.31 | |
| 12 | 279 | 0.16 | 0.14 | 0.14 | 0.02 |
| 13 | 280 | 0.01 | 0.01 | 0.01 | |
| 14 | 281 | 0.29 | 0.27 | 0.27 | 0.02 |
| 15 | 282 | 0.10 | 0.09 | 0.09 | 0.01 |
| 16 | 283 | 0.10 | 0.10 | 0.10 | |
| 17 | 283/1613 | 0.02 | 0.02 | 0.02 | |
| 18 | 284 | 0.05 | 0.05 | 0.05 | |
| 19 | 285 | 0.37 | 0.37 | 0.37 | |
| 20 | 286 | 0.06 | 0.06 | 0.06 | |
| 21 | 287 | 0.04 | 0.04 | 0.04 | |
| 22 | 288 | 0.25 | 0.25 | 0.25 | |
| 23 | 289 | 0.05 | 0.05 | 0.05 | |
| 24 | 290 | 0.22 | 0.22 | 0.22 | |
| 25 | 290/1550 | 0.03 | 0.03 | 0.03 | |
| 26 | 290/1424 | 0.33 | 0.33 | 0.33 | |
| 27 | 291 | 0.12 | 0.12 | 0.12 | |
| 28 | 292 | 0.24 | 0.24 | 0.24 | |
| 29 | 293 | 0.10 | 0.10 | 0.10 | |
| 30 | 294 | 0.05 | 0.05 | 0.05 | |
| Total No. - 30 | | 3.82 | 3.73 | 3.73 | 0.09 |

OFFICE OF THE DISTRICT COLLECTOR, AJMER

Any person aggrieved by this notification may file his objections or suggestions before the Secretary in the office of the Joint Secretary and Director, Local Bodies G-3, Rajmahal
Area, Civil Line Phatak, Jaipur within two months from the date of publication of this
notification. This notification is final until modified or withdrawn by the State Government.

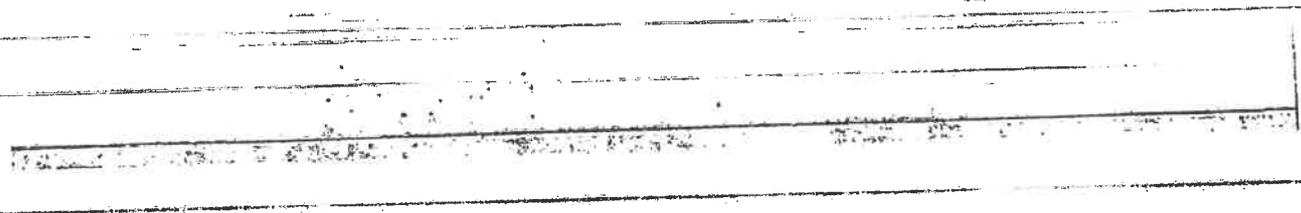
By Order of The Governor.

(Dr. Manjit Singh)

Principal Secretary to the Government.

Handwritten initials

Handwritten signature and stamp
D. Manjit Singh
Principal Secretary to the Government



1. P.S. to Pt. Secretary to Hon'ble Chief Minister, Rajasthan.
2. P.S. to Hon'ble Minister for Local self Government Department, Rajasthan.
3. P.S. to Additional Chief Secretary, U.D.H. Department, Rajasthan, Jaipur.
4. P.S. to Pr. Secretary Local self Government Department and Chairman Rajasthan Lakes Development Authority.
5. P.S. to Pr. Secretary Finance Department Rajasthan, Jaipur.
6. P.S. to Pr. Secretary Revenue Department Rajasthan, Jaipur.
7. P.S. to Pr. Secretary water Resources Department Rajasthan, Jaipur.
8. P.S. to Pr. Secretary/ Secretary, Environment and Forest Department, Rajasthan, Jaipur.
9. P.S. to Pr. Chief Conservator of Forest Rajasthan, Jaipur.
10. P.S. to Member Secretary Rajasthan Pollution Control Board, Rajasthan Jaipur.
11. P.S. to Director, Fisheries Rajasthan, Jaipur.
12. P.S. to Director, Tourism, Department Rajasthan, Jaipur.
13. P.A. Director Local Bodies, Rajasthan Jaipur
14. Collector, Ajmer and Chairman Lakes (Protection and Development) Committee Ajmer.
15. Commissioner municipal Corporation and Member Secretary Lakes (Protection and Development) Committee Ajmer.
16. Deputy Director (Regional) Local Bodies Ajmer.
17. Chief Engineer, Local Bodies, Rajasthan Jaipur.
18. Sr. Inspectant, Central Govt. Press for publication in the next extra ordinary issue and sending 20 copies to this Department.
19. Executive Engineer, water Resources Department Ajmer.
20. Programmer to upload a copy on Department website.
21. CMAR, to upload a copy on Department website.
22. Guard file.

(Ashok Kumar Singh)
Senior Joint Legal Remembrance

अशोक कुमार सिंह Sr. J. L.R.

GOVERNMENT OF RAJASTHAN
LOCAL SELF GOVERNMENT DEPARTMENT

NO. R.G.(S) Rules/11.9/2017/ 218

Jaipur, Dated: 30/10/17

NOTIFICATION

In exercise of the powers conferred by section 5 of the Rajasthan Lakes (Protection and Development) Authority Act, 2015 (Act No. 5 of 2015), the State Government hereby specifies this for protection and development of the Anasagar Lake situated in revenue villages Thek Talwar and Kotla of Tehsil Ajmer, District Ajmer.

(a) Following activities shall be prohibited in the geographical boundaries of the Anasagar Lake and its protected area:-

- (i) Removal, excavation, grading, or depositing of soil, sand, gravel, minerals, organic matter, or material of any kind except for Lake preservation/conservation;
- (ii) Dumping, filling with any material, solid or liquid, except for the preservation/conservation of the lake;
- (iii) Placing of obstructions affecting inflows, overflows, storage, navigation, safety and security etc;
- (iv) Destruction or alteration of vegetation through clearing, intentional burning, planting or harvesting that would alter the character of the lake, except for removal of weeds and other such harmful vegetation;
- (v) Activities that result in adverse change in water temperature, physical, chemical, or biological characteristics of the lake;
- (vi) Any activity that results in sewerage flowing into the lake.

(b) Following activities may be carried out in the boundaries of the Anasagar Lake and its protected area after obtaining permission from the Rajasthan Lake Development Authority:-

(i) Boating for tourist;

(ii) Adventure water Games;

(iii) Other Water Games;

(iv) Fishing;

(v) Bird Sanctuary;

(vi) Outdoor recreational activities, including, fishing, bird watching, hiking, boating, horseback riding, swimming, canoeing and bicycling;

T. Manjit Singh
Pr. Secy. L&S

- (vii) The maintenance of drainage ditches to original specifications;
- (viii) Education, scientific research, and use of nature trails;
- (ix) Navigation aids and boundary markers;
- (x) Minimal soil disturbance for site investigative work necessary for land application submits such as surveys, soil logs, percolation tests, and other related activities in every case. Wetland impacts shall be minimized and disturbed areas shall be immediately restored, etc.;
- (xi) Tourism sans creation of concrete jungle around the Lake;
- (xii) The Construction, re-construction, demolition or expansion of any structure but such activities may be allowed to be carried out where it is considered to be expedient for the protection and development of the lake only;
- (xiii) Construction of floating Jetties without masonry;
- (xiv) Activities related to conservation or preservation of soil, water, vegetation, flora & fauna that does not entail changing the existing character adversely;
- (xv) Drawing of water for drinking, irrigation and other purposes; and
- (xvi) Construction of promenades for conserving boundaries of the lake.

By Order of the Governor,

MS
 Dr. Manjit Singh
 Pr. Secy. LSG

MS
 (Dr. Manjit Singh)
 Principal Secretary to the Government
 Dr. Manjit Singh
 Pr. Secy. LSG
 30/12/12

1988 (21) Rules, D.I.B. 17 / 311 / 5-5 Date: 30.10.2017
This notification is final until modified or withdrawn by the State Government

1. P.S. to Pr. Secretary to Hon'ble Chief Minister, Rajasthan.
2. P.S. to Hon'ble Minister for Local self Government Department, Rajasthan.
3. P.S. to Additional Chief Secretary, U.D.H. Department, Rajasthan, Jaipur.
4. P.S. to Pr. Secretary Local self Government Department and Chairman Rajasthan Lakes Development Authority.
5. P.S. to Pr. Secretary Finance Department Rajasthan, Jaipur.
6. P.S. to Pr. Secretary Revenue Department Rajasthan, Jaipur.
7. P.S. to Pr. Secretary water Resources Department Rajasthan, Jaipur.
8. P.S. to Pr. Secretary Secretary Environment and Forest Department, Rajasthan, Jaipur.
9. P.S. to Pr. Chief Conservator of Forest Rajasthan, Jaipur.
10. P.S. to Member Secretary Rajasthan Pollution Control Board, Rajasthan Jaipur.
11. P.S. to Director, Fisheries Rajasthan, Jaipur
12. P.S. to Director, Tourism, Department Rajasthan, Jaipur.
13. P.A. Director Local Bodies, Rajasthan Jaipur
14. Collector, Ajmer and Chairman Lakes (Protection and Development) Committee Ajmer.
15. Commissioner municipal Corporation and Member Secretary Lakes (Protection and Development) Committee Ajmer.
16. Deputy Director (Regional) Jaipur. *Local Bodies Ajmer.*
17. Chief Engineer, Local Bodies, Rajasthan Jaipur.
18. Superintendent, Central Govt. Press for publication in the next extra ordinary Gazette and sending 20 copies to this Department.
19. Executive Engineer, water Resources Department Ajmer.
20. Programmer to upload a copy on Department website.
21. CMAR, to upload a copy on Department website.
22. Guard file.

(Ashok Kumar Singh)
Senior Joint Legal Remembrance

अशोक कुमार सिंह Sr. J. L.R.

**Ajmer Smart City Limited, Ajmer
Work List**

| S No. | Implementation Packages | Sub S. No. | Projects | Costs (Rs. Cr) | Schemes | Area |
|-------|---|------------|--|----------------|------------------|------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | IP-1 : Promote Tourism | 1 | Jaipur Road Precinct up gradation | 5 | HRIDAY | ABD |
| | | 2 | Cultural Park at Subhash udhyan | 12.5 | HRIDAY | ABD |
| | | 3 | Instalation of public art and sculptures | 20 | SCM | ABD |
| | | 4 | Street painting & Heritage | 15 | SCM | ABD |
| | | 5 | Auditorium at Soochna kendra | 5 | PPP | ABD |
| | | 6 | Promoting local crafts, folk dance, music etc | 5 | SCM | ABD |
| | | 7 | Tourist information centre at public places, kiosks, public conveniences | 5 | SCM | ABD |
| | | 8 | Pedestrian friendly walkways to connecting dargah area to railway station through sky walks | 10 | Railways | ABD |
| | | | Subtotal (Tourism) | 77.5 | | |
| 2 | IP-2: Anasagar Promenades | | Lake Restoration | | | |
| | | 1 | De-silting, De-weeding, bund strengthening | 30 | SCM | ABD |
| | | 2 | Drains Treatment and allied facilities | 6 | SCM | ABD |
| | | | Lake Front Development | | | |
| | | 3 | Open Air Amphitheatre, Promenades/ plaza | 6.75 | SCM | ABD |
| | | 4 | Park pathways with cycling/walking tracks | 8.25 | SCM | ABD |
| | | 5 | Solar panneded roofs, LED lightning and light posts | 0.69 | SCM | ABD |
| | | 6 | Choreographed Musical Fountain with Laser show | 8 | PPP/CSR | ABD |
| | | 7 | Boating and water sports facilities | 3 | PPP/CSR | ABD |
| | | 8 | Development of Heritage Museum at Island | 20 | SCM | ABD |
| | | | Subtotal | 110.686 | | |
| 3 | IP-3: Green Ajmer | 1 | Park Deveopment including fencing, green development , water sprinkles , jogging/ cycle tracks, children play equipment, and park furniture with focus on differently abled people etc | 15 | SCM/AMRUT/HRIDAY | ABD |
| | | 2 | Development of open gym in existing parks | 10 | SCM/PPP | ABD |
| | | 3 | Select Parks are to be developed as theme based parks for children and elderly with focus on differently abled | 10 | SCM/PPP | ABD |
| | | 4 | Conversion of Public Building in to Green building (LEED/Griha) | 16 | SCM | ABD |
| | | | Rain Water Harvesting | | | |
| | | 5 | Install Rain Water Harvesting System in all the public buildings and in open areas | 0.33 | SCM | ABD |
| | | 6 | Recharge pits and Bios wales in open spaces, parking areas, parks, and Road median | 2 | SCM | ABD |
| | | | Solar Power generation | | | |
| | | 7 | Solar power panels at public buildings, Open Parks, Anasagar Lake | 48.58 | SCM/MNRE | ABD |
| | | 8 | Preparation of Solar Master Plan for Ajmer-creation of solar city cell, stakeholder committee | | SCM | PAN |
| 9 | Establishment of Akshay Urja shop in the city | | SCM | PAN | | |
| | | | Subtotal | 101.91 | | |

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|---|-----------------|---|-----------------|---------------|-----|
| IP-8 Smart Ajmer with Wi-Fi connectivity and E-Governance | 3 | Location finder: A city guide app, with information about museums, parks, landmarks, public art, restaurants, property number and real time traffic data. | 1 | PPP | PAN |
| | | Mobile Health Care Centers and Hospital Modernization | | | |
| | 4 | Development of Multi-specialty hospital | 30 | PPP/CSP | |
| | 5 | Mobile Tele-health services, which connect hospitals to remote facilities for consultation, diagnosis, and sometimes training | 10 | PPP/CSP | PAN |
| | | Subtotal | 105.7 | | |
| IP-9 Smart Transportation | | Development of Bus Q Shelters and Bus Stop Sign Board | | | |
| | 1 | BQS - Along with Passenger information System | 7.92 | PPP | PAN |
| | 2 | Poles | 0.14 | PPP | ABD |
| | 3 | New Mini Buses for E-buses (30 Nos.) | 4.5 | RTIDP | PAN |
| | 4 | IT System on Buses | 0.77 | SCM | PAN |
| | 5 | Multilevel modern centralized bus stand | 50 | PPP | ABD |
| | 6 | Multi-level Car Parking - 2 locations | 100 | BOT | ABD |
| | 7 | Open Car Parking at 3 locations | 15 | PPP | ABD |
| | Subtotal | 178.33 | | | |
| IP-10 Safe and healthy Ajmer | 1 | CCTV points-cameras, poles, server, junction switch & Field component | 50 | SCM | PAN |
| | 2 | Command Control Room for traffic management and vehicle tracking | 2 | SCM | PAN |
| | 3 | Development of mobile based application which will include public information System (PIS) | 2 | SCM | PAN |
| | 4 | Air Quality Monitoring - sensors equipment | 1 | SCM | PAN |
| | 5 | In Progress/ Completed - Conversion of existing lamps to LED along with CCMS | 33 | EES | PAN |
| | 6 | Installation of Solar Panels with battery, Autotimers, smart meters GSM Module | 66 | SCM | PAN |
| | 7 | GIS Mapping of street lightning | 0.75 | SCM | PAN |
| | 8 | Wi-Fi, air pollution monitoring, mosquito monitoring, transportation support and | 5 | SCM | PAN |
| | 9 | GIS mapping of entire city for disaster management | 5 | SCM | PAN |
| | 10 | Panic button system | 1 | SCM | PAN |
| | 11 | Centralized command and control centre | 2 | SCM | PAN |
| | Subtotal | 167.75 | | | |
| Total Project Cost | | Total Cost (10 Packages) | 1,770.54 | | |
| | | SPV Staffing/PMU, Project preparation Advisory @5% | 88.53 | SCM | |
| | | Contingency @5% | 88.53 | SCM/Own Funds | |
| | | Sub-Total | 177.05 | | |
| | | Total CAPEX-SCP PROPOSAL | 1947.6 | | |

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कार्यालय नगर निगम, अजमेर

पृथ्वीराज मार्ग, अजमेर-305001, 0145-2429971, 2429920

क्रमांक:-ME(W)/3061

दिनांक :- 24/03/2021

बैठक कार्यवाही विवरण

जिला स्तरीय झील संरक्षण एवं विकास समिति की बैठक श्रीमान् जिला कलक्टर महोदय की अध्यक्षता में दिनांक 03.03.2021 को 12.00 PM जिला कलक्टर कार्यालय में आयोजित की गई जिसमें निम्न अधिकारीगण उपस्थित रहें।

1. डॉ खुशाल यादव, आयुक्त नगर निगम अजमेर एवं सदस्य सचिव।
2. श्री किशोर कुमार, सचिव अजमेर विकास प्राधिकरण, अजमेर।
3. श्री अनिल विजयवर्गीय, मुख्य अभियन्ता, अजमेर स्मार्ट सिटी लिमिटेड, अजमेर।
4. श्री मुरारीलाल वर्मा अति० मुख्य कार्यकारी अधिकारी, जिला परिषद अजमेर।
5. श्रीमती सीता वर्मा, उपायुक्त, नगर निगम अजमेर एवं अधिशाषी अधिकारी नगर पालिका केकड़ी।
6. श्री महेश राठी, अधीक्षण अभियन्ता, जल संसाधन विभाग अजमेर।
7. श्री आनन्द त्रिपाठी, अधिशाषी अभियन्ता, जल संसाधन विभाग, अजमेर।
8. श्री महेश कुमार पिंजानी, सहायक अभियन्ता, जल संसाधन विभाग, अजमेर।
9. श्री पारस जैन, सहायक अभियन्ता, नगर पालिका पुष्कर।
10. श्री त्रिलोक चन्द कुमावत, सहायक अभियन्ता, नगर परिषद किशनगढ़।
11. श्री योगेश कुमार खत्री, सहायक निदेशक, पर्यटन विभाग अजमेर।

श्रीमान् जिला कलक्टर महोदय द्वारा सर्वप्रथम बैठक में उपस्थित सभी अधिकारियों का स्वागत किया तत्पश्चात् समिति की पूर्व बैठक के निर्णयों की पालना बाबत चर्चा की गई तथा तत्पश्चात् विभिन्न प्रकरणों में निम्नानुसार बिन्दुवार निर्णय लिए गए :-

1. आनासागर झील, अजमेर

| क्र.सं. | दिन्द | चर्चा/विवरण | निर्णय/एजेसी |
|---------|---|---|--|
| 1. | पाथ-वे से शेष रहे क्षेत्र पर पाथ-वे निर्माण | आनासागर क्षेत्र में अजमेर विकास प्राधिकरण द्वारा पूर्व में भूमि अवाप्ति की कार्यवाही की गई है अतः पाथ-वे निर्माण से शेष रहे क्षेत्र में केवल पाथ-वे निर्माण हेतु भूमि अवाप्ति की कार्यवाही की जावे, य पाथ वे निर्माण हेतु ले-आउट/डीमार्केशन प्लान हेतु निम्न समिति का गठन किया जाता है :- 1. उपखंड अधिकारी अजमेर, अध्यक्ष। 2. उपायुक्त, अजमेर विकास प्राधिकरण अजमेर। 3. उपायुक्त नगर निगम अजमेर। 4. अति० मुख्य अभियन्ता, अजमेर स्मार्ट सिटी लिमिटेड अजमेर। 5. अधिशाषी अभियन्ता, जल संसाधन विभाग, अजमेर। 6. अधिशाषी अभियन्ता नगर निगम अजमेर। 7. अधिशाषी अभियन्ता, अजमेर विकास प्राधिकरण, अजमेर। | अजमेर विकास प्राधिकरण अजमेर समिति अग्रिम मीटिंग से पहले पाथ वे निर्माण का लेआउट/डीमार्केशन प्लान प्रस्तुत करें। |



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|----|---|--|---|
| 2 | अजमेर स्मार्ट सिटी द्वारा आनासागर क्षेत्र में झील संरक्षण हेतु करवाये जा रहे कार्यों-का विवरण | <p>आनासागर झील संरक्षण हेतु निम्न कार्यों के बारे में चर्चा की गई :-</p> <ol style="list-style-type: none"> 1. Development of Bird Park at Sagar Vihar Area Anasagar, Ajmer. 2. Strengthening of Bund at Anasagar Lake, Ajmer. 3. Supply Operation and Maintenance of Floater Boat for De-Weeding in Anasagar Lake with cleaning Mechanism for thrash. 4. Designing, Providing, fixing commissioning and testing of floating bridge at Bandi River near STP Anasagar Ajmer. 5. Renovation & Beautification of Sagar Vihar Paal, Ajmer. 6. Construction of Pathway around anasagar from sagar vihar paal (Near Vaishali Nagar Petrol Pump) to Regional College Pathway, Ajmer. 7. Construction of pathway around Anasagar from Shiv Mandir to Sagar Vihar Pal, Ajmer. 8. Development of pathway around anasagar from old Vishram Sthali to Rishi Udhyan. 9. Installation of Musical Fountain and Interactive Fountain in different Locations, Ajmer. | समिति द्वारा, अजमेर स्मार्ट लिमिटेड अजमेर के द्वारा झील संरक्षण हेतु किये जा रहे कार्यों का सर्व समिति से अनुमोदन किया गया। |
| 3. | झील क्षेत्र में मलबा/निर्माण सामग्री नहीं डालना | <p>आनासागर झील क्षेत्र में मलबा डालकर भराव किये जाने को रोकने बाबत क्षेत्र में सी.सी.टी.वी. लगवाये जावें, जिससे कि अभय कमान्ड सेन्टर में लगे हुए कैमरा से आनासागर क्षेत्र का कितना भाग कवर हो रहा है। इसके लिए निगम के दो कर्मचारी अभय कमान्ड सेन्टर में लगाये जावें एवं आनासागर के शेष रहे क्षेत्र में कैमरे लगाने की कार्यवाही की जावें।</p> <p>झील क्षेत्र में डाले गये मलबे को हटाने के लिए विधि अधिकारी से राय ली जावें एवं उपायुक्त नगर निगम अजमेर के नेतृत्व में माननीय न्यायालय के दिशा निर्देशों के अनुसार मलबा हटाने की कार्यवाही जावें। इसके साथ ही आनासागर क्षेत्र के चारों ओर साईन बोर्ड पर्याप्त मात्रा में लगाने की कार्यवाही की जावें।</p> <p>मलबा डालने वाले वाहनों को जप्त करने की कार्यवाही की जावें।</p> | अजमेर स्मार्ट सिटी लिमिटेड नगर निगम, अजमेर परिवहन विभाग, अजमेर |
| 4. | सम्पूर्ण क्षेत्र की सफाई सुनिश्चित करना | वर्तमान में डिवीडींग मशीन द्वारा सफाई कार्य करवाया जा रहा है। परन्तु कुछ क्षेत्रों में मशीन के नहीं पहुंचने के कारण संपूर्ण क्षेत्र में सफाई संभव नहीं होती है। अतः इन क्षेत्रों में आवश्यक श्रमिक लगाये जाकर सफाई सुनिश्चित की जावें। चौपाटी के साईडो में चारों तरफ कचरा हटाने हेतु कार्यवाही की जावें। सम्पूर्ण चौपाटी पर साफ सफाई व डस्टबीन की पर्याप्त व्यवस्था की जावें। | नगर निगम, अजमेर |

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|----|--|--|---|
| 5. | सागर विहार क्षेत्र से गंदा पानी निकासी | <p>सागर विहार क्षेत्र का प्राकृतिक दलान आनासागर की तरफ होने से इस क्षेत्र के गंदे पानी का बहाव आनासागर की तरफ आता है। अतः इस क्षेत्र को सीवर लाईन से जोड़ा जावे तथा आनासागर के पानी की गुणवत्ता की जांच करवाई जावे। सागर विहार क्षेत्र में स्मार्ट सिटी लि0 अजमेर के द्वारा सीवरेज कनेक्शन करवाये जावे।</p> <p>रीजनल कॉलेज के सामने वाली चौपाटी पर D-SILTING करवाई जावे।</p> | <p>नगर निगम, अजमेर द्वारा सागर विहार क्षेत्र में 90 प्रतिशत सीवरेज लाईन डाली गई है तथा हाऊस सीवरेज कनेक्शन किये गये है, तथा स्मार्ट सिटी के तहत भी हाऊस सीवरेज कनेक्शन किये जा रहे है। गन्दे पानी की निकासी हेतु अतिरिक्त पम्प सेट से गन्दे पानी की निकासी करवायी जा रही है।</p> <p>आनासागर में सीवरेज का पानी STP द्वारा ट्रीट होकर आनासागर में प्रवाहित किया जाता है, जिसकी जांच स्थापित लैब द्वारा समय-समय पर की जाती है, जांच में बीओडी की मात्रा 5-10 एमजी पर लीटर प्राप्त होती है, जो कि माप दण्डों के अनुसार ही है।</p> <p>अजमेर विकास प्राधिकरण अजमेर</p> |
| 6. | आनासागर के पानी में ऐरियेशन हेतु फव्वारे लगाना एवं सीमा पर फेंसिंग करवाना। | <p>आनासागर के पानी में ऑक्सीजन की मात्रा बढ़ाने हेतु आनासागर के अंदर विभिन्न स्थानों पर ऐरियेशन हेतु फ्लोटिंग फाउण्टेन/ऐरियेटर स्थापित करवाये जावे तथा सीमा पर स्थापित मुटाम के साथ फेंसिंग कर सीमा सुरक्षित की जावे।</p> <p>वर्तमान में फव्वारे बन्द पड़े है व खराब है उनको पुनः सही करवाकर पुनः शुरु किया जावे।</p> <p>आनासागर झील में नाव/क्रूज/जोरबिंग बॉल/पैरा सिलिंग व अन्य वाटर स्पोर्ट्स चलाने के लिए अतिशीघ्र निविदा आमन्त्रित की जावे। निविदा में उक्त कार्य हेतु 5 से 10 वर्ष का प्रावधान किया जावे एवं आवश्यकतानुसार जेटी का प्रावधान रखा जाए।</p> | <p>अजमेर स्मार्ट सिटी लिमिटेड, अजमेर</p> <p>नगर निगम अजमेर।</p> |
| 7. | आनासागर में मत्स्य विभाग द्वारा दिये जाने वाले ठेके पर रोक लगाना | <p>पर्यटन विभाग द्वारा सदस्य-सचिव को पत्र द्वारा लिखा गया है कि पर्यटन विकास समिति की बैठक दिनांक 25.06.2018 के निर्णय की पालना में आनासागर झील में मत्स्य विभाग द्वारा दिये जाने वाले मछली पकड़ने के ठेके पर रोक लगाई जावे। इस संदर्भ में मत्स्य विकास अधिकारी, अजमेर ने पत्र लिखकर आनासागर झील में मछली पकड़ने का कार्य पुनः शुरु करने हेतु निवेदन किया है जिससे राज्य सरकार को सलाना राजस्व प्राप्त होता है। समिति के सदस्यों ने मछली पालकों को मछली पकड़ने हेतु जो फटाके छोड़े जाते हैं उस पर पाबन्दी लगाई जावे जिससे झील में पक्षियों को किसी भी प्रकार असुविधा न हो।</p> | <p>आनासागर झील में प्रवासी पक्षियों एवं मछलीयों के जीवन से खिलवाड़ की जाने वाली विस्फोटक सामग्री एवं पटाखों पर पाबंदी हेतु मत्स्य विभाग मछली पकड़ने वाले ठेकेदार को तुरंत प्रभाव से पाबंदी लगाकर पालना रिपोर्ट से अवगत करावे। तत्पश्चात् प्रकरण समाप्त किया जावे।</p> |

2. गुन्दोलाव झील, किशनगढ़

| क्र.सं. | बिन्दु | चर्चा/विवरण | निर्णय/एजेन्सी |
|---------|---|---|--|
| 1. | झील क्षेत्र एवं संरक्षित क्षेत्र को अधिसूचित करवाने बाबत। | <p>आयुक्त, नगर परिषद, किशनगढ़ के पत्र क्रमांक न. प.कि./विकास/2018/68 दिनांक 02.02.2018 द्वारा प्रस्तुत संशोधित प्रस्ताव राजस्थान झील विकास प्राधिकरण की बैठक दिनांक 05.02.2018 में प्रस्तुत किया गया जिसमें गुन्दोलाव झील की सीमा एवं संरक्षित क्षेत्र की सीमा समान दर्शायी गई जिसके अनुसार झील को संरक्षित अधिसूचित करने हेतु राज्य सरकार को अनुशांषा किये जाने का निर्णय लिया गया। साथ ही अक्त बैठक के दौरान ही श्री गणेश भूमि एवं विकास संस्थान जरिये बागीदार विजेन्द्र चौधरी की तरफ से प्राप्त आपत्ति के संदर्भ में निर्णय लिया गया कि राजस्थान झील (संरक्षण एवं विकास) प्राधिकरण अधिनियम 2015 की धारा 4 की अधिसूचना के पश्चात् ही आपत्ति पर विचार किया जा सकता है।</p> <p>इस प्रकरण में अधिसूचना के संदर्भ समिति की बैठक दिनांक 08.04.2018 की चर्चा पश्चात् निर्णय लिया गया कि अधिसूचना जारी करने हेतु राज्य सरकार को स्मरण पत्र लिखा जावे। जिसकी पालना में पत्र क्रमांक ME(W)/654 दिनांक 22.05.2018 द्वारा प्रकरण में अतिसूचना जारी करने हेतु प्राधिकरण को स्मरण पत्र लिखा गया। राजस्थान झील विकास प्राधिकरण के पत्र क्रमांक F.8(Lake)(16)DLB/18/2944 दिनांक 06.12.2018 द्वारा लिखा गया है कि प्रकरण में माननीय मंत्री महोदय द्वारा दिये गये निर्देशों की पालना में इस प्रकरण में प्राप्त आपत्ति के संदर्भ में तकनीकी विशेषज्ञों द्वारा जांच करवायी जाकर प्राधिकरण को रिपोर्ट प्रस्तुत की जावे। इस संदर्भ में कमेटी का गठन किया जावे। किशनगढ़ में स्थित गुन्दोलाव झील को अधिसूचित करने हेतु राज्य स्तरीय झील संरक्षण समिति की बैठक में निर्णय हेतु रखा गया था। उक्त बैठक में आपत्तिकर्ताओं द्वारा आपत्ति लगाने से उक्त बैठक में कमेटी ने प्राप्त आपत्तियों का निस्तारण कर तकनीकी रिपोर्ट पुनः भिजवाने हेतु निर्णय लिया है।</p> <p>प्राप्त आपत्तियों के संबंध में समिति ने विचार विमर्श कर जल संसाधन विभाग एवं नगर परिषद किशनगढ़ के अधिकारियों द्वारा आपत्तिकर्ता की उपस्थिति में संयुक्त रूप से पुनः FTL व MWL का पुनः सर्वे रिपोर्ट राज्य स्तरीय झील संरक्षण विकास समिति को भिजवाई जावे।</p> | <p>गुन्दोलाव झील किशनगढ़ को संरक्षित अधिसूचित करने हेतु नगर परिषद किशनगढ़ और जल संसाधन विभाग आपत्तिकर्ता श्री. गणेश भूमि एवं विकास संस्थान जरिये भागीदार विजेन्द्र चौधरी कि उपस्थिति में संयुक्त रूप से मौका निरीक्षण कर सर्वे रिपोर्ट जिला स्तरीय झील संरक्षण समिति की तरफ से सीधे ही राज्य स्तरीय झील संरक्षण एवं विकास समिति को सर्वे कर, सर्वे रिपोर्ट भिजवाएगी। पुनः सर्वे हेतु निम्नानुसार समिति का गठन किया जाता है :-</p> <ol style="list-style-type: none"> 1. अधिशाषी अभियन्ता, जल संसाधन वि० अजमेर। 2. सहायक अभियन्ता, जल संसाधन वि० अजमेर। 3. आयुक्त, नगर परिषद किशनगढ़। 5. अधिशाषी अभियन्ता, नगर परिषद किशनगढ़। |

3. कनक सागर झील, केकड़ी

| क्र.सं. | बिन्दु | चर्चा/विवरण | निर्णय/एजेन्सी |
|---------|--|--|---|
| 1. | कनक सागर की अधिसूचना जारी करवाने बाबत। | <p>पूर्व में प्रस्तुत प्रस्ताव का परीक्षण कर अंतिम रूप से प्रस्ताव प्रस्तुत करने हेतु समिति द्वारा पूर्व में निम्नानुसार कमेटी का गठन किया गया है।</p> <ol style="list-style-type: none"> 1. उपखण्ड अधिकारी, केकड़ी - अध्यक्ष, 2. अधीक्षण अभियन्ता, जल संसाधन विभाग, अजमेर - सदस्य 3. अधिशाषी अधिकारी, नगर पालिका, केकड़ी - सदस्य | <p>बैठक में निर्णय लिया गया है कि नगर पालिका केकड़ी व जल संसाधन विभाग द्वारा संयुक्त रूप से पुनः FTL व MWL का पुनः सर्वे रिपोर्ट आगामी बैठक में प्रस्तुत की जावे।</p> |

| | | |
|--|---|--|
| | 4. वरिष्ठ नगर नियोजक, अजमेर का प्रतिनिधि - सदस्य आज दिनांक तक उक्त कमेटी की रिपोर्ट अप्राप्त है। | |
|--|---|--|

अंत में बैठक सधन्यवाद समाप्त हुई।

(डॉ० खुशाल यादव)

आई.एस.

आयुक्त, नगर निगम एवं सदस्य सचिव
जिला स्तरीय झील संरक्षण एवं
विकास समिति, अजमेर

दिनांक :- 24/3/2021

क्रमांक:- ME(W)/ 3062-78

प्रतिलिपि निम्न को सूचनार्थ एवं पालनार्थ :-

1. श्रीमान् जिला कलेक्टर महोदय, अजमेर।
2. श्रीमान् जिला वन अधिकारी, वन विभाग, अजमेर।
3. मुख्य कार्यकारी अधिकारी, जिला परिषद्, अजमेर।
4. सचिव, अजमेर विकास प्राधिकरण।
5. मुख्य अभियन्ता, अजमेर स्मार्ट सिटी लिमिटेड, अजमेर।
6. अधीक्षण अभियन्ता, जल संसाधन विभाग, अजमेर।
7. जिला परिवहन अधिकारी, परिवहन विभाग, अजमेर।
8. उपनिदेशक, मत्स्य विभाग, अजमेर।
9. सहायक निदेशक, पर्यटन विभाग, अजमेर।
10. आयुक्त, नगर परिषद्, किशनगढ़।
11. अधिशाषी अधिकारी, नगर पालिका, केकड़ी/पुष्कर।
12. अधिशाषी अभियन्ता/सहायक अभियन्ता, जल संसाधन विभाग, अजमेर।
13. अधीक्षक, भारतीय पुरातत्व संरक्षण, उप मंडल, बारादरी, अजमेर।
14. निजी सहायक, आयुक्त महोदय, नगर निगम, अजमेर।
15. निजी सहायक, उपायुक्त(प्रशा0/विकास), नगर निगम अजमेर।
16. सुरक्षित पत्रावली।

अधीक्षण अभियन्ता
नगर निगम अजमेर



नगर निगम कार्यालय, अजमेर

पब्लीक वर्क

ई-मेल : ajmermc@gmail.com टेलीफोन : 0145-2427608

No. AMC/2021-2022/MCW/942

Dated: 9/7/2021

To,
Chairman & Secretary
Rajasthan Lake Development Authority
Local Self Government
Jaipur

Subject: Development works around Anasagar lake under Ajmer Smart City.
Ref.: Meeting Minutes dated 24-03-2021 of District Lake Conservation and development committee

Sir,

In reference to the above referred subject it is submitted that the periphery of Anasagar lake at Full Tank level is approximately 10363 m out of which pathway in 3937 m length already existed. Ajmer Smart City has undertaken the remaining pathways around Anasagar and development works surrounding to the pathways.

Ajmer Nagar Nigam vide extraordinary, Rajasthan Gazette notification dated January 3, 2014 has declared boundary of no construction Zone around Anasagar Lake. (Enclosed, Annexure-1)

In compliance of direction issued by Hon'ble High Court in Public Interest Litigation No. 5464/07 common cause society Ajmer V/s Rajasthan State and others, Ajmer Development Authority has acquired land for conservation of Anasagar Lake and has issued Award.

Local Self Government, Government of Rajasthan on the recommendation of the Rajasthan Lake Development Authority vide notification No.F.8 (Ga) (8) Rules/DLB/2017/334 dated 30.10.2017 had declared and specified lake area along with the boundaries of Anasagar Lake. (Enclosed, Annexure-2)

Further vide notification No. F.8 (Ga) (8) Rules /DLB/2017/810 dated 30.10.2017(Enclosed, Annexure-3) LSG had specified Activities prohibited and activities that may be carried out in the boundaries of the Anasagar Lake and its protected area, after obtaining permission from the Rajasthan Lake Development Authority.

As per notification Bird Sanctuary, Outdoor Recreational Activities, Activities related to conservation or preservation of soil, water flora & fauna, Construction of promenades for conserving boundaries of the lake etc. are an activities that may be carried out in the boundaries of the Anasagar Lake".

Hence construction of pathway in 6426 m length in 4 stretches along periphery of lake is a permitted activity in the boundary of Anasagar Lake.

Similarly in district level Lake Conservation Committee meeting held on 03.03.2021(Enclosed, Annexure-4) following 9 no works being done by Ajmer Smart city has been approved.

| S.No. | Name of Work | Work Order Cost (Rs. in Cr.) |
|--|--|------------------------------------|
| Notification dated 30-10-2017/(b)-(v) Bird Sanctuary | | |
| (i) | Development of Bird Park at Sagar Vihar Area Anasagar, Ajmer | 0.9 |
| Notification dated 30-10-2017/(b)-(vi) Outdoor Recreational Activities | | |
| (i) | Installation of Musical Fountain and interactive Fountain in different Locations, Ajmer | 4.92 |
| Notification dated 30-10-2017/(b)-(xiv) Activities related to conservation or preservation of soil, water flora & fauna | | |
| (i) | Supply Operation and Maintenance of Floater Boat for De-Weeding in Anasagar Lake with cleaning Mechanism for thrash. | 1.34 |

नगर निगम कार्यालय, अजमेर

पृथ्वीराज चार्ज

ई-मेल : ajmermc@gmail.com टेलीफोन : 0145-2427608

| | | |
|---|--|--------------|
| (ii) | Designing, Providing, fixing commissioning and testing of floating bridge at Bandi River near STP Anasagar Ajmer. | 0.25 |
| Notification dated 30-10-2017/(b)-(xvi) Construction of Promenades | | |
| (i) | Strengthening of Bund at Anasagar Lake, Ajmer.(Pathway from Anasagar STP to Old Vishram Sthali) | 10.9 |
| (ii) | Renovation & Beautification of Sagar Vihar Paal, Ajmer. | 1.96 |
| (iii) | Construction of Pathway around Anasagar from Sagar Vihar Pal (Near Vaishali Nagar Petrol Pump) to Regional College Pathway, Ajmer. | 13.1 |
| (iv) | Construction of pathway around Anasagar from Shiv Mandir to Sagar Vihar Pal, Ajmer. | 5.42 |
| (v) | Development of pathway around Anasagar from old Vishram Sthali to Rishi Udhyan. | 13.61 |
| Total (Rs. in Cr.) | | 52.04 |

The matter is submitted for approval of above referred works under Ajmer Smart City from Rajasthan Lake Development Authority.

Encl:- Annexure 1 to 4


 (Dr. Khushal Yadav)IAS)
 Commissioner Nagar Nigam and Member Secretary
 District Level Lake Conservation & Development Committee
 Ajmer

No. AMC/2021-2022/ME(L)943-958

Dated: 9/7/2021

Copy to:-

1. District Collector, Ajmer
2. District Forest Officer, Forest Department, Ajmer
3. Chief Executive Officer, District Council, Ajmer
4. Secretary, Ajmer Development Authority
5. Chief Engineer, Ajmer Smart City Limited, Ajmer
6. Superintending Engineer, Water Resources Department, Ajmer
7. District Transport Officer, Transport Department, Ajmer
8. Deputy Director, Fisheries Department, Ajmer
9. Assistant Director, Tourism Department Ajmer
10. Commissioner, Municipal Council, Kishangarh
11. Executive Officer, Municipality, Kekri/Pushkar
12. Executive Engineer/Assistant Engineer, Water Resources Department Ajmer
13. Superintendent Archaeological Conservation of India, Sub Division, Baradari Ajmer
14. Personal Assistant, Commissioner Sir, Municipal Corporation Ajmer
15. Personal Assistant, Deputy Commissioner (Admn./Development) Municipal Corporation Ajmer
16. Guard File


 (Dr. Khushal Yadav)IAS)
 Commissioner Nagar Nigam and Member Secretary
 District Level Lake Conservation & Development Committee
 Ajmer



राजस्थान सरकार

कार्यालय कलक्टर एवं जिला मजिस्ट्रेट, अजमेर

क्रमांक/कअ/सामान्य/एफ(40)/2021/ 7481-85

दिनांक:- 17.9.21

निमित्त:-

- 1-आयुक्त, नगर निगम अजमेर एवं
सदस्य सचिव, राज0 झील संरक्षण एवं विकास
जिला स्तरीय समिति, अजमेर।
- 2- अति0 मुख्य कार्यकारी अधिकारी, स्मार्ट सिटी लि0 अजमेर।
- 3- उपखण्ड अधिकारी, किशनगढ़।
- 4- आयुक्त, नगर परिषद किशनगढ़।
- 5- अधीक्षण अभियंता, जल संसाधन वृत अजमेर।

विषय:- राज0 झील विकास प्राधिकरण की दिनांक 13.8.2021 को आयोजित
बैठक का कार्यवाही विवरण।

उपरोक्त विषयान्तर्गत निदेशक एवं विशिष्ट सचिव एवं उप मुख्य कार्यकारी अधिकारी, राज0 झील विकास प्राधिकरण, स्वायत्त शासन विभाग, राज0 जयपुर से प्राप्त पत्र क्रमांक 1835-52 दिनांक 13.9.2021 की छाया प्रति सलग्न कर प्रेषित है। राज0 झील विकास प्राधिकरण की पन्द्रहवीं बैठक प्राधिकरण के अध्यक्ष एवं शासन सचिव, स्वायत्त शासन विभाग, राज0 जयपुर की अध्यक्षता में दिनांक 13.8.2021 को वी0सी0 द्वारा आयोजित की गयी थी जिसका बैठक कार्यवाही विवरण प्राप्त हुआ है।

अतः आप सलग्न बैठक कार्यवाही विवरण में लिये गये निर्णयों/दिये गये निर्देशानुसार पालना सुनिश्चित करें तथा पालना रिपोर्ट स्वायत्त शासन विभाग, जयपुर तथा इस कार्यालय को भिजवाना सुनिश्चित करावें।

सलग्न:-उपरोक्तानुसार

अतिरिक्त कलक्टर, अजमेर

बैठक कार्यवाही विवरण

राजस्थान झील विकास प्राधिकरण की पन्द्रहवीं बैठक प्राधिकरण के अध्यक्ष एवं शासन सचिव, स्वायत्त शासन विभाग की अध्यक्षता में दिनांक 13.08.2021 को 5.00 PM पर विडियो कॉन्फ्रेंस द्वारा आयोजित की गयी। बैठक में निम्नांकित अधिकारीगणों द्वारा भाग लिया गया :-

1. श्री कैलाश बैरवा, विशिष्ट शासन सचिव, जलसंसाधन विभाग जयपुर।
2. श्री दीपक नन्दी, निदेशक एवं विशिष्ट शासन सचिव, स्वायत्त शासन विभाग पदेन उप मुख्य कार्यकारी अधिकारी, राजस्थान झील विकास प्राधिकरण जयपुर।
3. श्री प्रकाश राजपुरोहित, जिला कलक्टर अजमेर।
4. श्री डा0 खुशाल यादव, आयुक्त नगर निगम अजमेर।
5. श्री एच.एस. बारहठ, आयुक्त, नगर निगम उदयपुर।
6. श्री योगेश कुमार जुनेजा, संयुक्त सचिव वित्तीय व्यय-3, वित्त विभाग जयपुर।
7. श्री नंद लाल प्रजापत, उप वन संरक्षक, जयपुर।
8. श्री आर.एन.लामरोड, संयुक्त निदेशक, मत्स्य विभाग जयपुर।
9. श्री भुवन भाष्कर, अतिरिक्त मुख्य अभियन्ता, जल संसाधन संभाग उदयपुर।
10. श्री भुवनेश माथुर, अधीक्षण अभियन्ता, राजस्थान प्रदूषण नियन्त्रण मण्डल जयपुर।
11. श्री दीपक तंवर, अधिशाषी अभियन्ता, राजस्थान प्रदूषण नियन्त्रण मण्डल जयपुर।
12. श्रीमति सीबा खान, मुख्य वैज्ञानिक अधिकारी, राजस्थान प्रदूषण नियन्त्रण मण्डल जयपुर।
13. श्री संजय माथुर, वरिष्ठ संयुक्त विधि परामर्शी, स्थानीय निकाय विभाग एवं प्रभारी अधिकारी, राजस्थान झील विकास प्राधिकरण।

सर्वप्रथम वरिष्ठ संयुक्त विधि परामर्शी एवं प्रभारी अधिकारी RLDA द्वारा राजस्थान झील विकास प्राधिकरण की पन्द्रहवीं बैठक में वीडियो कॉन्फ्रेंसिंग के माध्यम से भाग लेने पर सभी अधिकारियों का स्वागत किया गया एवं अवगत कराया कि एजेण्डा में चार बिन्दुओं का समावेश किया गया है। प्राधिकरण की उक्त बैठक में एजेण्डा अनुसार निम्नानुसार निर्णय लिये गये :-

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राजस्थान झील विकास प्राधिकरण की गत बैठक दिनांक 12.07.2021 के कार्यवाही विवरण की पुष्टि :-

राजस्थान झील विकास प्राधिकरण की गत बैठक दिनांक 12.07.2021 के एजेण्डा नं0 1 के तहत पूर्व की बैठक दिनांक 10.03.2021 के कार्यवाही विवरण की गत बैठक दिनांक 12.07.2021 में सर्वसम्मति से पुष्टि की गई थी। एजेण्डा नं0 2 के तहत तहसीलदार गिर्वा की रिपोर्ट एवं जिला स्तरीय समिति उदयपुर की बैठक दिनांक 22.06.2021 के दौरान समिति के निर्णय पर विचारविमर्श एवं ग्राम पनवाडी के खसरा नं0 512 व 512मीन के संबंध में प्रकरण प्रस्तुत किया गया। तहसीलदार की रिपोर्ट एवं जिला स्तरीय समिति के निर्णय तथा प्राधिकरण की बैठक दिनांक 18.01.2021 के दौरान एजेण्डा सं0-2 पर आराजी नं. 512मी. को विलुप्त किये जाने के निर्णय के मध्यनजर बाद विचार विमर्श अधिसूचना में आराजी नं. 512 के स्थान पर आराजी नं. 512मी. संशोधित कर विलुप्त करने के स्थान पर अधिसूचना से ग्राम पनवाडी तहसील गिर्वा के आराजी नं. 512 को विलुप्त करने (Deletion) हेतु प्राधिकरण द्वारा सर्वसम्मति निर्णय लिया जाकर राज्य सरकार को अनुमोदन हेतु भेजे जाने की अभिशंषा की गई।

प्रभारी RLDA द्वारा अवगत कराया कि गत बैठक के दौरान निदेशक मत्स्य विभाग द्वारा उदयसागर झील व फतहसागर झील में मत्स्य विकास/मत्स्याखेट संबंधी गतिविधियों के संचालन बाबत ठेकों की प्राधिकरण से अनुमति देने हेतु कहा गया जिस पर जिला स्तरीय झील (संरक्षण एवं विकास) समिति उदयपुर की बैठक दिनांक 22.06.2021 के बिन्दु सं० 4 के प्रस्तावानुसार सर्वसम्मति से अनुमति प्रदान किये जाने का निर्णय लिया गया।

अध्यक्ष महोदय द्वारा चर्चा के दौरान कहा कि झील विकास प्राधिकरण का स्टाफ जिला मुख्यालयों पर जाकर झीलों को संरक्षित घोषित कराने हेतु प्रस्ताव तैयार कराने बाबत प्रयास करें ताकि अधिक संख्या में झीलों को संरक्षित घोषित किया जा सकें एवं यह भी कहा कि एक्ट की धारा-4 (1) से Suo-motu शब्द को विलोपित कराने हेतु प्रस्तावित किया जावे। National Plan for Conservation of Aquatic Ecosystem योजना के तहत अधिकाधिक संख्या में झीलों के विकास हेतु DPR तैयार कराने हेतु अध्यक्ष महोदय द्वारा निर्देशित किया गया एवं इस कार्य हेतु RUIDP के तकनीकी अधिकारी से भी सहयोग लिया जावे।

बैठक के दौरान अतिरिक्त मुख्य अभियन्ता, जलसंसाधन संभाग उदयपुर द्वारा अपने पत्र दिनांक 13.08.2021 बाबत अवगत करवाया एवं कहा कि गत बैठक के कार्यवाही विवरण से उनका नाम हटा दिया जावे एवं पद नाम ही लिखा जावे तथा जलसंसाधन विभाग की विषयवस्तु से भिन्न विषय बाबत उनके हवाले से कथन अंकित नहीं किया जावे। इस पर गत बैठक की कार्यवाही से नाम हटाकर पदनाम ही अंकित किये जाने का निर्णय लिया गया।

प्रभारी अधिकारी RLDA द्वारा गत बैठक के कार्यवाही विवरण की पुष्टि किया जाना प्रस्तावित किये जाने पर गत बैठक दिनांक 12.07.2021 के कार्यवाही विवरण की सर्वसम्मति से पुष्टि की गई।

एजेण्डा सं० - 2

वरिष्ठ संयुक्त विधि परामर्शी द्वारा अवगत कराया कि अजमेर स्मार्ट सिटी लिमिटेड द्वारा आनासागर क्षेत्र में झील संरक्षण हेतु किये जा रहे निम्न कार्यों के जिला स्तरीय झील (संरक्षण एवं विकास) समिति अजमेर की बैठक दिनांक 03.03.2021 के कार्यवाही विवरण के बिन्दु संख्या 1 (2) के प्रस्तावानुसार/निर्णयानुसार अनुमोदन बाबत विचारविमर्श व निर्णयार्थ इस एजेण्डा के तहत प्रकरण प्रस्तुत किया गया है -

- (i) Development of Bird Park at Sagar Vihar Area Anasagar, Ajmer.
- (ii) Strengthening of Bund at Anasagar Lake, Ajmer.
- (iii) Supply Operation and Maintenance of Floater Boat for De-Weeding in Anasagar Lake with Cleaning Mechanism for thrash.
- (iv) Designing, Providing, Fixing commissioning and testing of floating bridge at Bandi River near STP Anasagar Ajmer.
- (v) Renovation & Beautification of Sagar Vihar Paal, Ajmer.
- (vi) Construction of Pathway around anasagar from sagar vihar paal (Near Vaishali Nagar Petrol Pump) to Regional College Pathway, Ajmer.
- (vii) Construction of pathway around Anasagar from Shiv Mandir to Sagar Vihar pal, Ajmer.
- (viii) Development of pathway around anasagar form old Vishram Sthali to Rishi Udhyan.

(ix) Installation of Musical Fountain and Interactive Fountain in different Locations, Ajmer.

अध्यक्ष महो. द्वारा कहा कि उक्त कार्य झील के संरक्षण एवं विकास हेतु आवश्यक होने चाहिए एवं जिला कलक्टर अजमेर से जानकारी चाही गई कि उक्त कार्यों हेतु कार्योत्तर अनुमोदन चाहा गया है अथवा कार्य से पूर्व अनुमति चाही गई है। इस बाबत जिला कलक्टर अजमेर द्वारा अवगत कराया कि उक्त कार्यों में से 5 कार्य पूर्ण हो चुके हैं शेष 4 कार्य प्रगति पर हैं। उक्त कार्यों के संबंध में विवरण व प्रगति रिपोर्ट स्मार्ट सिटी मिशन अजमेर से निम्नानुसार प्राप्त हुई है -

| Development works around Anasagar Lake under Ajmer Smart City Limited | | | | | | | | |
|---|--|---------------|------------------|-------------------------|------------|------------------------------------|----------------|---|
| | Project Name | Cost (In cr.) | WO cost (In Cr.) | Final progress (In Cr.) | Start Date | Stipulated/ Actual completion date | Status | Remarks |
| 1 | Development of Bird Park at Sagar vihar area Anasagar, Ajmer (RAJ-AJM-154) | 1.17 | 0.9 | 0.48 | 30.10.19 | 31.01.21 | Work Completed | Nagar Nigam wet land In Sagar Vihar has been developed in to bird park for migratory birds by constructing boundary wall, fencing and mounds. |
| 2 | Strengthening of Bund at Anasagar Lake, Ajmer (RAJ-AJM-009) | 10.9 | 10.9 | 6.83 | 22.12.17 | 29.02.20 | Work Completed | Pathway for pedestrian has been developed at FTL from STP to Vishramsthall in 1300 m length |
| 3 | Supply Operation and Maintenance of Floater Boat for de-weeding in Anasagar Lake with Cleaning Mechanism for thrash (RAJ-AJM-99) | 2.66 | 1.34 | 1.34 | 27.11.17 | 28.03.18 | Work Completed | Floating boat has been procured and handed over to Ajmer Municipal corp. for De-weeding and cleaning Anasagar Lake. |
| 4 | Designing , providing , fixing , commissioning & testing of Floating bridge at Bandi River near STP Anasagar Ajmer (RAJ-AJM-102) | 0.25 | 0.25 | 0.24 | 25.09.18 | 24.01.19 | Work Completed | Floating bridge has been provided on Bandi river at Pathway for free and unobstructed flow of water. |

| | | | | | | | | |
|---|--|-------|-------|------|----------|----------|----------------|--|
| 5 | Renovation & Beautification of Sagar Vihar Paal, Ajmer (RAJ-AJM-143) | 2.5 | 1.96 | 2.34 | 22.01.20 | 31.05.21 | Work Completed | Renovation and beatification of Sagar Vihar Pal constructed under CSR has been done. Pathway in approx. 200 m has been constructed, sump and pumps have been provided to pump out water from low lying area. Also parking and public convenience have been provided. |
| 6 | Construction of Pathway around Anasagar from Sagar Vihar Paal (Near Vaishali Nagar Petrol Pump) to Regional College Pathway, Ajmer (RAJ-AJM-176) | 14.92 | 13.10 | 4.27 | 18.12.20 | 17.12.21 | WIP | Work of construction of Pathway at FTL along periphery of Anasagar lake from Sagar Vihar Pal to Regional college in approx. 2332 m length is in progress. 16 Nos. cross drainage works have been provided for unobstructed flow of water into lake. |
| 7 | Construction Of pathway around Anasagar from near Shiv Mandir to Sagar Vihar Pal, Ajmer (RAJ-AJM-174) | 6.58 | 5.42 | 1.65 | 21.11.20 | 19.11.21 | WIP | Work of construction of Pathway at FTL along periphery of Anasagar lake from Shiv Mandir to Sagar Vihar Pal in approx. 960 m length is in progress. 5 Nos. cross drainage works have been provided for unobstructed flow of water into lake. |
| 8 | Development | 16.26 | 13.61 | 1.19 | 04.01.21 | 03.04.22 | WIP | Work of |

8

one. has
under CSR
constructed
Sagar Vihar
affiliation
operation

| | | | | | | | | |
|---|---|------|------|------|----------|----------|-----|---|
| | of pathway around Anasagar from Old Vishram Sthali to Rishi Udyan (RAJ-AJM-187) | | | | | | | construction of Pathway at FTL along periphery of Anasagar lake from Old Vishram Sthali to Rishi Udyan in approx. 1834 m length is in progress. Sufficient Nos. of cross drainage works will be provided for unobstructed flow of water into lake |
| 9 | Installation of Musical Fountain and Interactive Fountain in different Locations, Ajmer (RAJ-AJM-161) | 5.87 | 4.92 | 2.73 | 20.11.20 | 15.08.21 | WIP | Musical Fountain at three locations, Old Chaupati (floating), Regional college (floating) and Vishram Sthali park have been installed for recreation and attraction of tourist and for increasing beauty of lake. |

तदोपरान्त बाद विचारविमर्श जिला स्तरीय समिति अजमेर की बैठक दिनांक 03.03.2021 के कार्यवाही विवरण के बिन्दु संख्या 1(2) के प्रस्ताव/निर्णय के आधार पर बाद विचारविमर्श अजमेर स्मार्ट सिटी मिशन के उक्त क्रमांक 1 से 5 तक के पूर्ण हो चुके कार्यों तथा क्रमांक 6 से 9 तक के निर्माणाधीन कार्यों की सर्वसम्मति से कार्योंत्तर अनुमति प्रदान किये जाने का निर्णय लिया गया।

संयुक्त निदेशक, मत्स्य विभाग द्वारा मत्स्य ठेकों के संबंध में मत्स्य विभाग को अनुमति प्रदान किये जाने हेतु कहा जिस पर अध्यक्ष महोदय द्वारा झीलों में पटाखे न फोडने हेतु ठेकेदारों को पाबन्द करने हेतु कहा जिस पर संयुक्त निदेशक, मत्स्य विभाग द्वारा सहमति व्यक्त की गई तदोपरान्त मत्स्य विकास/मत्स्याखेट हेतु अनुमति प्रदान करने हेतु जिला स्तरीय समितियों को सर्वसम्मति से निर्देश प्रदान किये।

चर्चा के दौरान अध्यक्ष महोदय द्वारा गुन्दोलाव तालाब किशनगढ, गेप सागर डूंगरपुर, उदयसागर एवं जयसमन्द झील की डीपीआर बनवाने हेतु भी जिला कलक्टर अजमेर व आयुक्त नगर निगम उदयपुर को निर्देश दिये।

एजेण्डा सं0 - 3

वरिष्ठ संयुक्त विधि परामर्शी एवं प्रभारी अधिकारी RLDA द्वारा अवगत कराया कि गुन्दोलाव झील किशनगढ (अजमेर) को संरक्षित घोषित कराने हेतु राजस्थान झील (संरक्षण एवं विकास) प्राधिकरण अधिनियम, 2015 की धारा 4 व 5 के अन्तर्गत अधिसूचना जारी करने

4

हेतु प्राप्त प्रस्ताव पर राजस्थान झील विकास प्राधिकरण की बैठक दिनांक 05.02.2018 के एजेण्डा नं.2 पर जिला स्तरीय झील समिति अजमेर के प्रस्ताव के अनुरूप राज्य सरकार को अनुशंषा प्रेषित करने का निर्णय लिया गया था और पत्रावली दिनांक 18.02.2018 को मा0 मंत्री महोदय स्वा0शा0वि0 को प्रेषित की गई। मा0 मंत्री महोदय द्वारा दिनांक 01.11.2018 को तालाब को संरक्षित घोषित करने के संबंध में प्राप्त आपत्तियों/ अभ्यावेदन पर विभागीय तकनीकी विशेषज्ञों से गुणावगुण पर परीक्षण करा तदनुसार प्रस्ताव प्रस्तुत करने के आदेश दिये गये। इस पर जिला कलक्टर एवं अध्यक्ष जिला स्तरीय समिति को निम्नानुसार कार्यवाही हेतु लिखा गया :-

- (i) आपत्तियों का तकनीकी विशेषज्ञों की कमेटी से परीक्षण कर रिपोर्ट भिजवाने बाबत पत्र दिनांक 06.12.2018 लिखा गया।
- (ii) जिला स्तरीय झील (संरक्षण एवं विकास) समिति अजमेर की बैठक दिनांक 10.07.2019 के प्रस्तावानुसार राज0 झील विकास प्राधिकरण द्वारा दिनांक 08.08.2019 को राज्य स्तरीय तकनीकी समिति का गठन कर जिला स्तरीय झील (संरक्षण एवं विकास) समिति अजमेर के माध्यम से रिपोर्ट/प्रस्ताव भिजवाने बाबत पत्र लिखा गया।
- (iii) तदोपरान्त जिला स्तरीय झील (संरक्षण एवं विकास) समिति अजमेर द्वारा समिति की बैठक दिनांक 03.03.2021 में पुनः सर्वे हेतु एक समिति का निम्नानुसार गठन किया गया एवं गठित समिति द्वारा आपत्तिकर्ता की उपस्थिति में संयुक्त रूप से मौका निरीक्षण कर सर्वे रिपोर्ट जिला स्तरीय झील संरक्षण समिति की तरफ से सीधे ही राज्य स्तरीय झील संरक्षण एवं विकास समिति को सर्वे रिपोर्ट भिजवाने का निर्णय लिया गया :-
 - 1.अधिशायी अभियन्ता, जल संसाधन विभाग, अजमेर।
 - 2.सहायक अभियन्ता, जल संसाधन विभाग, अजमेर।
 - 3.आयुक्त नगर परिषद किशनगढ।
 - 4.अधिशायी अभियन्ता, नगर परिषद किशनगढ।

प्रभारी RLDA द्वारा प्रकरण विचारार्थ व निर्णयार्थ प्रस्तुत करते हुए जानकारी दी गई कि जिला स्तरीय समिति द्वारा बैठक दिनांक 03.03.2021 के दौरान गठित उक्त समिति की सर्वे रिपोर्ट को प्राधिकरण को भिजवाया गया है किन्तु जिला स्तरीय समिति अजमेर द्वारा उक्त सर्वे रिपोर्ट का अनुमोदन कर गुन्दोलाव झील का संशोधित प्रस्ताव तैयार करा कर अनुशंषा सहित प्रेषित नहीं किया गया है। सर्वसम्मति से प्राधिकरण द्वारा निर्णय लिया गया कि जिला स्तरीय समिति अजमेर सर्वे रिपोर्टों का अनुमोदन कर गुन्दोलाव झील का संशोधित प्रस्ताव तैयार करा कर अनुशंषा सहित प्राधिकरण को प्रेषित करें।

4.अन्य विषय अध्यक्ष महोदय की आज्ञा से -

अन्य विषय के अन्तर्गत अध्यक्ष महोदय द्वारा बैठक के दौरान नगर विकास प्रन्यास उदयपुर द्वारा फतहसागर झील के किनारे वाटर स्पोर्ट्स एवं अन्य गतिविधियों के पी.पी.पी. मोड पर आरम्भ कराने हेतु प्राधिकरण से अनुमति चाहने बाबत प्रेषित पत्र दिनांक 23.06.2021 के संबंध में विचार विमर्श व निर्णय हेतु कहा गया। प्रभारी अधिकारी RLDA द्वारा जानकारी दी गई कि जिला स्तरीय झील (संरक्षण एवं विकास) समिति उदयपुर की बैठक दिनांक 15.12.2020 में एजेण्डा नं. 4 पर सचिव नगर विकास प्रन्यास उदयपुर द्वारा समिति को अवगत करवाया कि पर्यटकों व शहरवासियों के मनोरंजन एवं पर्यटन गतिविधियों को बढ़ावा देने के लिए फतहसागर

के किनारे कुछ वाटर स्पोर्ट्स एवं अन्य गतिविधियां यथा स्काई साइकिलिंग व बन्जी जम्पिंग आदि इस प्रकार के स्पोर्ट्स पी.पी.पी. मोड पर यू.आई.टी प्रारम्भ करना चाहता है। समिति द्वारा विचार विमर्श किया जाकर प्रस्ताव का सैद्धांतिक अनुमोदन किया तथा इस हेतु सुरक्षा संबंधी समस्त मापदण्डों की पालना सुनिश्चित हेतु निर्देशित किया एवं विस्तृत प्रस्ताव समिति के समक्ष रखे जावें, यह निर्णय समिति द्वारा लिया गया। प्राधिकरण की बैठक में वाद विचार विमर्श जिला स्तरीय समिति के उक्त निर्णय का अनुमोदन किया गया। अध्यक्ष महोदय द्वारा अन्य झीलों में भी स्पोर्ट्स कार्यक्रम एवं क्रूज संचालन के प्रस्ताव तैयार किये जाने के निर्देश दिये ताकि पर्यटन विकास को बढ़ावा मिल सकें।

अन्त में बैठक सधन्यवाद समाप्त हुई।

(दीपकी नन्दी)

निदेशक एवं विशिष्ट शासन सचिव
एवं उप मुख्य कार्यकारी अधिकारी,

कमांक:प.1(झील)()डीएलबी/21/ 1835-1852 दिनांक: 13/09/2021
प्रतिलिपि सूचनार्थ एवं बैठक में उपस्थित होने हेतु प्रेषित है :-

1. निजि सचिव, प्रमुख शासन सचिव, वित्त विभाग, राज. जयपुर।
2. निजि सचिव, प्रमुख शासन सचिव, नगरीय विकास एवं आवासन विभाग, राज. जयपुर।
3. निजि सचिव, प्रमुख शासन सचिव, राजस्व विभाग, राज. जयपुर।
4. निजि सचिव, आयुक्त पंचायतीराज विभाग, राज. जयपुर।
5. निजि सचिव, सचिव, जल संसाधन विभाग, राज. जयपुर।
6. निजि सचिव, सचिव स्वायत्त शासन विभाग राज. जयपुर।
7. निजि सचिव, प्रधान मुख्य वन संरक्षक, राज. जयपुर।
8. सदस्य सचिव, राजस्थान प्रदूषण नियंत्रण मंडल, राज. जयपुर।
9. निदेशक मतस्य विभाग, राज. जयपुर।
10. निदेशक पर्यटन विभाग, राज. जयपुर।
11. निदेशक स्थानीय निकाय विभाग-सदस्य सचिव।
12. जिला कलेक्टर एवं अध्यक्ष जिला स्तरीय झील (संरक्षण एवं विकास) समिति अजमेर।
13. आयुक्त नगर निगम अजमेर।
14. आयुक्त नगर निगम उदयपुर।
15. वरिष्ठ संयुक्त विधि परामर्शी स्थानीय निकाय विभाग एवं प्रभारी अधिकारी राज. झील विकास प्राधिकरण।
16. सुरक्षित पत्रावली

(संजय माथुर)

वरिष्ठ संयुक्त विधि परामर्शी एवं
प्रभारी अधिकारी
राज. झील विकास प्राधिकरण



Ajmer Smart City Ltd., Ajmer

Opposite RRTI, Near High Security Jail, Jalpur Road,
Ajmer (Raj.) PIN-305023
e-mail : asclajmercity@gmail.com, Tel : 0145-2970922



Ref. ASCL-AJM/2021-22/ 3261

Date: 02/10/2021

To Whom So Ever It May Concern

Details of Pathway constructed/being constructed by Ajmer Smart City Limited around Anasagar Lake, Ajmer

Total length of circumference of Anasagar lake at Full Tank Level (FTL) is approximately 10363 m out of which pathway in approximately 4000 m already existed and balance length is taken up in Ajmer Smart City Mission as following:-

- (i) Pathway from Anasagar STP to Vishram Sthali n approx. 1300 m has been completed.
- (ii) Pathway from Shiv Mandir to Sagar Vihar Pal in approx. 960 m length is in progress.
- (iii) Pathway from Sagar Vihar Pal to Regional College in Approx. 2300 m length is in progress.
- (iv) Pathway from Vishram Sthali to Rishi Udhyan is approx. 1800 m length is in progress.


(Avinash Sharma)
Additional Chief Engineer
Ajmer Smart City Limited,
Ajmer



Ajmer Smart City Ltd., Ajmer

Opposite RRTI, Near High Security Jail, Jalpur Road,
Ajmer (Raj.) PIN-305023
e-mail : asclajmercity@gmail.com, Tel : 0145-2970922



Ref. ASCL-AJM/2021-22/3263

Date: 02-10-2021

To Whom So Ever It May Concern

Difference in the area declared as protected to area under peripheral pathway around
Anasagar Lake, Ajmer (Reasons & Deviations)

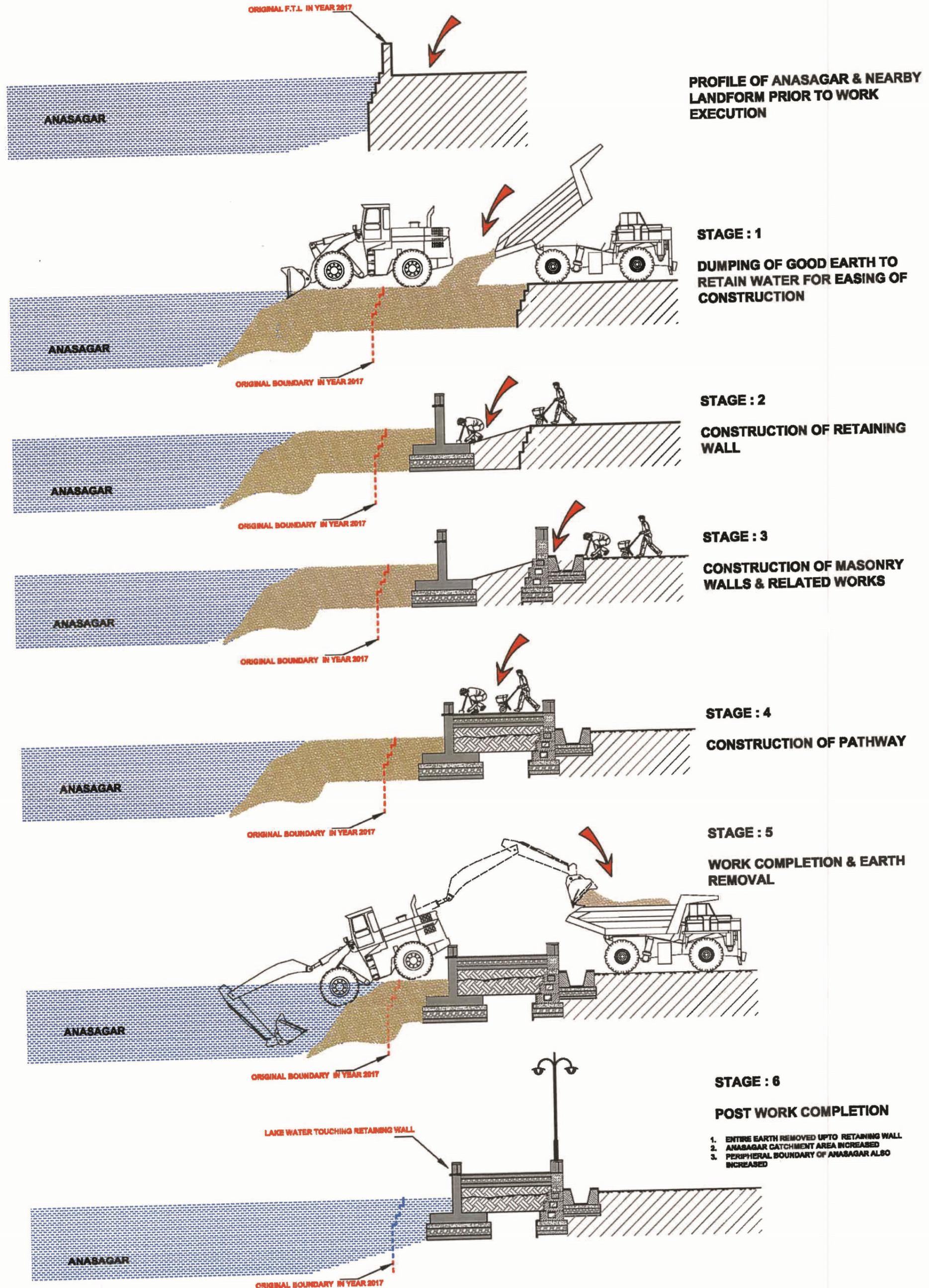
| | |
|---|--------------------------------|
| Protected area as per notification (2054.88x1618.44) | = 2054.88 Bigha = 332.63 ha |
| Lake area inside pathway | = 311.17 ha |
| Difference of area | = 21.46 |

| S.No. | Location | Area in ha | Reasons for Deviation |
|--------------|-------------|--------------|---|
| 1. | Location -1 | 0.09 | Honorable High court stay on Khasra No. 2067, Thok Teliyan in SB Civil/Writ petition No. 16272/2016 Govind Singh V/s State of Rajasthan and others. |
| 2. | Location -2 | 3.18 | Honorable High Court stay on Khasra No. 326, 327 in SB Civil Writ petition No. 7480/2011 Govind Dyma V/s State and Khasra No. 507 in SB Civil Writ Petition No. 1005/2021 Mukesh V/s State |
| 3. | Location -3 | 3.87 | Honorable High court stay on Khasra No. 227, 228 in SB Civil/Writ petition No. 16260/2016 Jitender Singh & Others V/s State; 235,236 & 240 in SB CW 15638/2011 Laxman Singh and others V/s State & others 230, 233, 238 in SB on 11708/2011 Prabhudayal Vijay V/s State and others; 245, 246, 247, 248 in SB CW 16095/2011 Sohanlal Kumawat V/s State and others. |
| 4. | Location -4 | 9.11 | Mahaveer Colony and Arihant Colony developed in year 1973-75 and Honorable High Court stay on Khasra No. 1076 in SB Civil Writ Petition No. 14667/2014 Kesar bai and others V/s State and others. |
| 5. | Location -5 | 4.60 | 13 MLD Sewerage Treatment Plant started in year 2013 |
| 6. | Location -6 | 0.6100 | Pathway constructed at FTL level |
| Total | | 21.46 | |

(Avinash Sharma)

Additional Chief Engineer
Ajmer Smart City Limited,
Ajmer

STEPS IN CONSTRUCTION OF PATHWAY



PROFILE OF ANASAGAR & NEARBY LANDFORM PRIOR TO WORK EXECUTION

STAGE : 1
DUMPING OF GOOD EARTH TO RETAIN WATER FOR EASING OF CONSTRUCTION

STAGE : 2
CONSTRUCTION OF RETAINING WALL

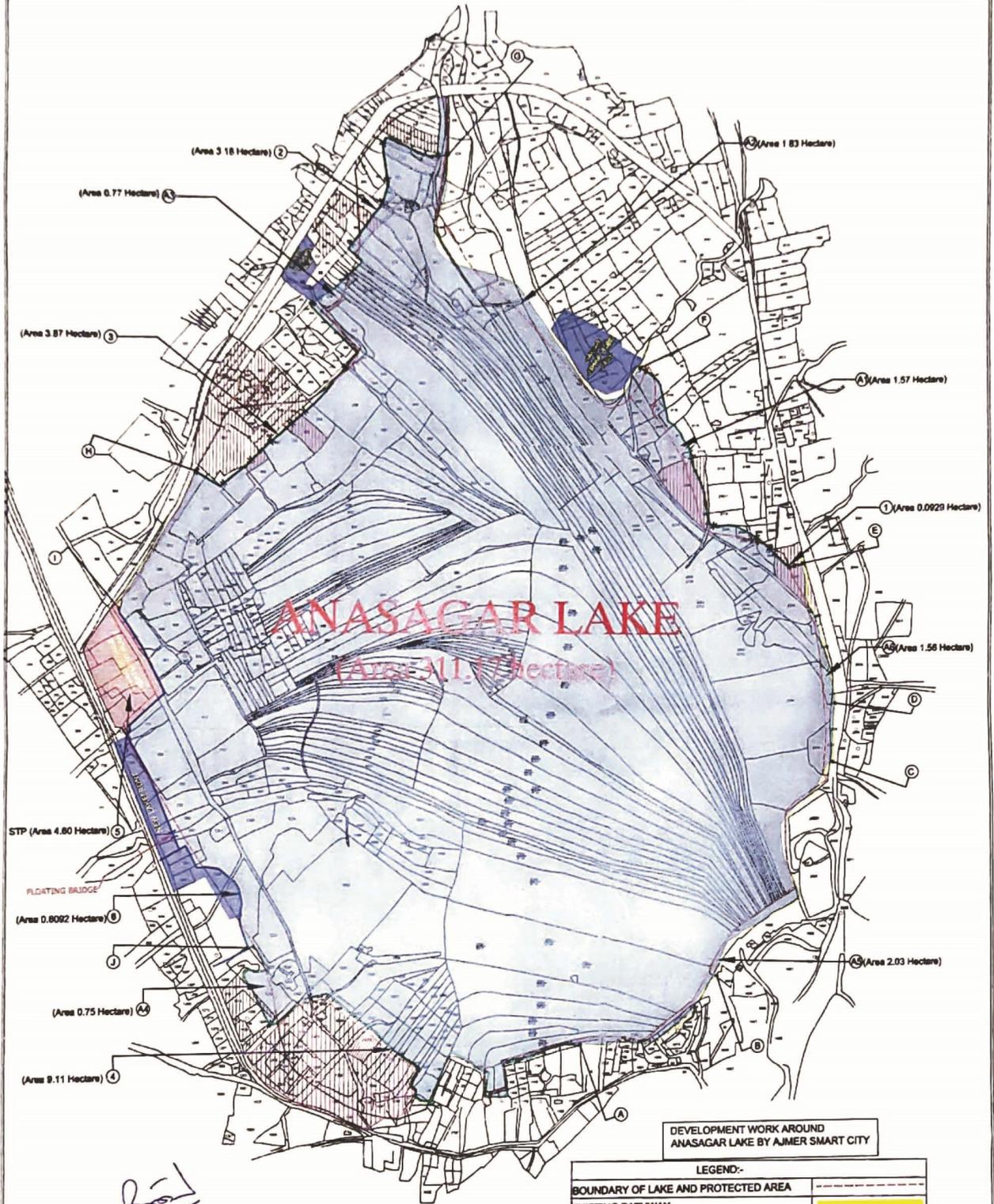
STAGE : 3
CONSTRUCTION OF MASONRY WALLS & RELATED WORKS

STAGE : 4
CONSTRUCTION OF PATHWAY

STAGE : 5
WORK COMPLETION & EARTH REMOVAL

STAGE : 6
POST WORK COMPLETION

1. ENTIRE EARTH REMOVED UPTO RETAINING WALL
2. ANASAGAR CATCHMENT AREA INCREASED
3. PERIPHERAL BOUNDARY OF ANASAGAR ALSO INCREASED



(Signature)
 (Avinash Sharma)
 Addl. Chief Engineer

DEVELOPMENT WORK AROUND ANASAGAR LAKE BY AJMER SMART CITY

| LEGEND:- | |
|--|------------------|
| BOUNDARY OF LAKE AND PROTECTED AREA | --- |
| EXISTING PATHWAY | Yellow |
| PATHWAY BEING CONSTRUCTED BY AJMER SMART CITY | Green |
| COMPLETED PATHWAY UNDER SMART CITY | Blue |
| KHASRA LINE AND KHASRA NUMBER | Black |
| SAGAR VIHAR BIRD PARK, SEVEN WONDERS PARK, NEW LAKEFRONT | Dark Blue |
| ANASAGAR LAKE (Area 311.17 hectare) | Light Blue |
| AREA UNDER HIGH COURT STAY SHOWN AS | Diagonal Lines |
| COLONY ALREADY DEVELOPED IN 1975 SHOWN AS | Vertical Lines |
| CROSS DRAINAGE WORKS SHOWN AS | Horizontal Lines |
| AREA INCREASED (8.51 hectare) | A1-A8 |
| AREA DECREASED (21.46 hectare) | 1 to 6 |

| Details of Pathway | |
|--------------------|--|
| AB | Beradar |
| BC | Old Dhokhi ghat Renovated in HRIDAY Yojana during 2014-2017 |
| CD | Constructed by CITIZEN COUNCIL in 2004 |
| DE | Constructed by RBRDC under HRIDAY yojana in year 2014-2017 |
| EF | Construction of pathway around Anasagar from near Shiv Mandir to Sagar Vihar pal Ajmer (by Ajmer smart city) |
| FG | Renovation of Sagar Vihar Pal (Reg-Ajn-143) |
| GH | Construction of Pathway Around Anasagar From Sagar Vihar Pal (Near Vashali Nagar Petrol Pump) To Regional College Pathway, Ajmer (by Ajmer smart city) |
| HI | Regional collage pathway constructed by ADA in year 2014 |
| IJ | Strengthening of bund at anasagar lake (by Ajmer smart city) |
| JA | Development of pathway around Anasagar from old vishram sthal to nishu udhyan (by Ajmer smart city) |

Annexure-10









